



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2691/2021 FIXED	MD. SOHRAB KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS. S K NARGIS MR. M K HUSSAIN MR. A AHMED MS. A MESEN MR. T DEORI	GA, ASSAM
2	PIL/64/2022	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 3 ORS	MR. P BORDOLOI	GA, ASSAM SC, PWD
3	PIL/65/2022	PROJECT SAATHI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARMA MS S SARMA HAZARIKA	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM
<u>ADMISSION</u>				
4	WA/304/2021 FIXED	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY Versus SRI DILIP KUMAR DUTTA AND 4 ORS	MS. M BHATTACHARJEE MS. S KHOUND MS M HAZARIKA MISS. S PRASAD	MR. A SARMA MR. S P CHOUDHURY MR M K ROY SC, G M D A SC, GMC
5	Mat.App./37/2022	SMT. BHARATI DEY (DAS) Versus DEBASISH DAS	MR. S C BISWAS MS A BORAH MS. J GHOSH	
6	WA/112/2022 FIXED	GS 170929Y SFWALA RANJIT SINGH Versus UNION OF INDIA AND 8 ORS.	MS N CHATTERJEE	MR. A K DUTTA (r-1 to 7) ASSTT.S.G.I.
7	WA/125/2022 FIXED	RANJAN DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	SC, APDCL
8	WA/176/2022 FIXED	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. S DAS FOR CAVEATOR

	WITH I.A.(Civil)/1468/2022 in WA/176/2022	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. S DAS FOR CAVEATOR
9	WA/206/2022 FIXED	M/S MANARANJAN BRAHMA ENTERPRISE Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR	SC, BTC
10	WA/237/2022 CAVT. NO.06652/022, FIXED	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR
	WITH			
11	WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
12	WA/275/2022 FIXED	ABDUL KAYUM @ MAMUN ABUL KAYUM BHASKAR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
13	WA/293/2022 FIXED	PARTHA SARATHI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AFDC
	WITH			
	I.A.(Civil)/3086/2022 in WA/293/2022	PARTHA SARATHI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AFDC
14	WA/299/2022 FIXED	SHARUKH AHMED @ MUKTAR Versus THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM MS. B SARMA (r-1) ASSTT.S.G.I.
15	WA/322/2022 FIXED	BHARATI CHETRI Versus THE STATE OF ASSAM AND 3 ORS. E	MR P R SARMA	GA, ASSAM SC, PWD
16	WA/336/2022	AMLAN JYOTI MAHANTA AND ANR. Versus SHANTANU DUTTA AND 5 ORS.	MR. B D KONWAR SR. ADV. MS M DAS	GA, ASSAM SC, EXCISE DEPTT.
17	WA/337/2022 CAVT. NO.11122/022, WITH CAVT./1112/2022 (D/O)	AFIYA BEGUM LASKAR AND 28 ORS Versus THE STATE OF ASSAM AND 12 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR B D DAS SC, PNRD GA, ASSAM MR H I CHOUDHURY FOR CAVEATOR
ORDERS				
18	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
19	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
20	WA/119/2018 FIXED	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA

21	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
	WITH			
22	PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
23	PIL/6/2021 FIXED	ABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, TRANSPORT SC, AGRI. DEPARTMENT SC, P H E
24	PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.
25	PIL/38/2021 FIXED	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH(R-5) MR. N M DUTTA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI ASSTT.S.G.I. MR. S C KHOUND (R-5)
26	PIL/41/2021 FIXED	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
27	I.A.(Civil)/1208/2021 FIXED in WA/4644/2021	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA MR. M HUSSAIN MS N HASAN	SC, SEC. EDU. SC, FINANCE
	WITH WA/4644/2021 (Filing Number)	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS. E	K U AHMED	
28	PIL/10/2022 FIXED	PODMO TERON Versus THE UNION OF INDIA AND 8 ORS	MR. B BARUAH MR S HUSSAIN	MR. B CHAKRAVARTY (r-9) MS. A LALA (r-9) SC, NHIDC ASSTT.S.G.I. SC, K A A C
29	PIL/54/2022 FIXED	TIHU NAGAR UNNAYAN SAMITTEE Versus UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	MR. S BORTHAKUR (R-4) GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) ASSTT.S.G.I. SC, PCB
30	PIL/56/2022 FIXED	JYOTIRMAY JANA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
31	Review.Pet./131/2022 FIXED, WITH WA/16/2012 (D/O)	SASHADHAR PATOWARY Versus THE HONBLE CHAIRMAN A.P.D.C.L, A.E.G.C.L AND A.P.G.C.L AND 3 ORS. B	MR. P MAHANTA AMICUS CURIAE	SC, APDCL
32	WA/137/2022 FIXED	MOSTAQUE MD MORSHEDUR HASSAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S MUKTAR (R4)
33	WA/245/2022 FIXED	DIPANJALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU MR. B GOSWAMI MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY

34	I.A.(Civil)/2893/2022 FIXED in Cus.Ref./1/2022 WITH Cus.Ref./1/2022 WITH I.A.(Civil)/2902/2022 in Cus.Ref./1/2022 WITH Cus.Ref./2/2022	SMTI. NEMLUNI Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI	MR N DASGUPTA MS P SIKDAR MR. S C KEYAL SC, CUSTOMS MR. S C KEYAL MR. S C KEYAL SC, CUSTOMS	SC, CUSTOMS MR N DASGUPTA MR N DASGUPTA
35	Cus.Ref./2/2022 WITH I.A.(Civil)/2897/2022 in Cus.Ref./2/2022 WITH I.A.(Civil)/2950/2022 in Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK SUBIR MODAK Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR. S C KEYAL SC, CUSTOMS MR. S C KEYAL SC, CUSTOMS MR N DASGUPTA MS P SIKDAR	MR N DASGUPTA MR N DASGUPTA SC, CUSTOMS
36	Cus.Ref./3/2022 WITH I.A.(Civil)/2918/2022 in Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus RONNIE ZOLIANNGURA THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR Versus RONNIE ZOLIANNGURA	MR. S C KEYAL SC, CUSTOMS MR. S C KEYAL	
37	I.A.(Civil)/3094/2022 in WA/161/2022 WITH WA/161/2022 WITH I.A.(Civil)/1549/2022 in WA/161/2022	ON THE DEATH OF PARAMANANDA BORAH HIS LEGAL HEIRS BANI BORAH AND ANR. Versus SAUKOT ALI AND 5 ORS. PARAMANANDA BORAH AND ORS. Versus SAUKOT ALI AND 5 ORS. PARAMANANDA BORAH AND ORS. Versus SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ MR. M A SHEIKH K U AHMED MS F INTAZ MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM ASSTT.S.G.I. GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I. GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
HEARING				
38	WA/106/2019 FIXED	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
39	WA/154/2019 FIXED	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
40	WITH WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.R B GOHAIN MR.P MAHANTA	SC, BTC SC, HIGHER EDUCATION

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
1	WP(C)/3510/2022 B/O	BAHARUL ALAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, SEC. EDU. GA, ASSAM MR. R A CHOUDHURY (R-7) MR. R A MAZUMDER (R-7)
WITH				
2	WP(C)/4587/2022	RUHUL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR E AHMED MR. R A CHOUDHURY	SC, SEC. EDU. GA, ASSAM
3	WP(C)/5387/2022 B/O	ROBIOL HOQUE @ MD. ROBIOL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM MR I HASSAN
<u>MOTION</u>				
4	Cont.Cas(C)/593/2022	SMT. KALPANA BORAH Versus MS SURANJANA SENAPATI	MR. B K DAS	
5	Cont.Cas(C)/594/2022	GOPAL KONWAR Versus MS SURANJANA SENAPATI	MR. B K DAS	
6	Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND 2 ORS.	MR R DHAR MR B C MUCHAHARY	
7	WP(C)/4293/2022 B/O	MADHURJYA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
8	WP(C)/6823/2022 B/O	DHRITISHREE BARUAH Versus THE STATE OF ASSAM AND ANR	MR G RAHUL MR. D M NATH	SC, HEALTH
9	WP(C)/6829/2022	FARIDA PARVEEN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, EDU
10	WP(C)/6831/2022	BHABESH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. D P CHALIHA MD. I AHMED	SC, SEC. EDU.

11	WP(C)/6841/2022	SAH ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU.
12	WP(C)/6849/2022	NABA KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
13	WP(C)/6851/2022	ABU SUFIAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A B T HAQUE	DY.S.G.I. SC, NVS
14	WP(C)/6857/2022	SAMSUL HUDA MIR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, EDU
15	WP(C)/6860/2022	MRITYUNJAY BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	H A AHMED MR. R ALI	SC, ELEM. EDU GA, ASSAM
16	WP(C)/6869/2022	ABDUL KADER MIAH Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
17	WP(C)/6870/2022	SAYED FERUJA YEASMIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6872/2022	SUFIA MAHMUDA Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR J ABEDIN M ALAMGEER MR. A H M R CHOUDHURY	SC, SEC. EDU.
19	WP(C)/6878/2022	BHARAT RABIDAS @ BHARAT ROBIDAS Versus THE STATE OF ASSAM AND 2 ORS.	MD. M H CHOUDHURY MR. T NORBU MR. P CHAKRABORTY	SC, SEC. EDU.
20	WP(C)/6881/2022	FORZAR ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU
21	WP(C)/6882/2022	KAMAKHYA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MD S HOQUE MR M HOQUE MS S DEVI	SC, SEC. EDU. SC, BTC
<u>ORDER (STAY VACATING)</u>				
22	I.A.(Civil)/1560/2022 in WP(C)/6131/2021 WITH WP(C)/6131/2021	ZAHIRUL ISLAM Versus ANJALANA BEGUM AND 5 ORS ANJALANA BEGUM Versus THE STATE OF ASSAM 5 ORS	MR. M H ANSARI MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM MR. M H ANSARI (6) MS B KALITA (6)
23	I.A.(Civil)/2552/2022 in WP(C)/3302/2022 WITH WP(C)/3302/2022	SUBHASH NATH MAZUMDAR Versus NIRENDRA KUMAR NATH AND 5 ORS. NIRENDRA KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR. J LASKAR MR R DAS	SC, SEC. EDU. MR. J LASKAR SC, SEC. EDU. GA, ASSAM MR. K A MAZUMDER (R-6) MR A HAI (R-6)
<u>ADMISSION</u>				
24	WP(C)/5474/2017	BINA RAM BORO Versus THE STATE OF ASSAM and 5 ORS.	MR.B RAMCHIARY MS.M BASUMATARY MR.A BORO MS.C TALUKDAR	SC, FINANCE SC, HIGHER EDUCATION

25	WP(C)/539/2018	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
26	WP(C)/6803/2019	MITALI BHATTACHARJEE Versus THE ASSAM UNIVERSITY AND ANR.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ASSAM UNIVERSITY
27	WP(C)/7077/2019	ASSAM UNIVERSITY SC AND ST EMPLOYEES WELFARE ASSOCIATION (AUSEWA) AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. M DUTTA (r-4) MR. A CHAMUAH MS S DEV (r-4) MR J MAHANTA (r-4) ASSTT.S.G.I.
28	WP(C)/876/2020	GOUR PRASAD HAZAM AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU.
29	WP(C)/2553/2020	AKHTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM MR. P N SHARMA, SC, ELEMENTARY EDU. DEPTT. MR. L R MAZUMDER MR. A Z AHMED
30	WP(C)/2884/2020	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
31	WP(C)/4746/2020 FIXED	TANKESWAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
32	WP(C)/5521/2020 FIXED	ATIQUZZAMAN MONDAL Versus THE STATE OF ASSAM AND 2 ORS	MS. L DEVI	SC, SEC. EDU.
33	WP(C)/1645/2021	RANJAN KUMAR DAS Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM
34	WP(C)/2509/2021	BHARATI DEVI Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
35	WITH Cont.Cas(C)/502/2022	SMT. BHARATI DEVI Versus M.S. MANIVANAN AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	
36	WP(C)/5291/2021 B/O	BODIOT ZAMAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, SEC. EDU. MS. R CHOUDHURY (R4) MR. A H M R CHOUDHURY (R4) MR N RAHMAN (R4)
37	WP(C)/90/2022 B/O	ANIL CH GAYAN Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	MR. D DOLEY (r-6) MS P BORA (r-6) SC, FINANCE SC, EDU

38	WP(C)/141/2022 FIXED	ANJARUL AZAM FAKIR AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN MS. M SARMAH	SC, HIGHER EDU
39	I.A.(Civil)/587/2022 FIXED in WP(C)/4283/2021 WITH WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
40	WP(C)/2395/2022	MD. NOUSHAD ALI AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
41	WP(C)/3291/2022	SUKHENDRA BIKASH DEB ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR J MAHANTA	SC, ELEM. EDU SC, FINANCE SC, HEALTH
42	WP(C)/4934/2022 FIXED	ARJUN SINGH (MINOR) AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K A MAZUMDER MR A HAI	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, NVS
43	WP(C)/5108/2022	SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
44	WP(C)/5464/2022 WITH 7 VOLUMES	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, HEALTH
45	WP(C)/5479/2022 FIXED	SANTOSH KR BRAHMA Versus THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE SC, BTC
ORDERS				
46	Cont.Cas(C)/247/2020 B/O	JABER AHMED Versus B. KALAYAN CHAKRAVARTHY AND 5 ORS.	MRS. R DEVI	MR. D SAIKIA MR. K GOGOI MR S DAS
47	Cont.Cas(C)/472/2020 B/O	MAHATMA SEVAGRAM HIGH SCHOOL Versus PREETOM SAIKIA AND 4 ORS.	MS. S B CHOUDHURY	MR. D SAIKIA (r-2,4) MR. T C CHUTIA
48	WP(C)/3770/2021 B/O	DIBYAJYOTI BORAH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
49	WITH WP(C)/5610/2022	JYOTISHMOY BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
50	WP(C)/4467/2021 B/O	MD. ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MR. A K DUTTA	SC, SEC. EDU.
51	Cont.Cas(C)/39/2022	ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
52	Cont.Cas(C)/96/2022	MOKADDES ALI AHMED AND 2 ORS Versus PREETOM SAIKIA AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. B GOGOI MR P NAYAK MR A CHALIHA
53	WP(C)/381/2022	RAJPUR HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	SC, SEC. EDU. SC, SEBA

54	WP(C)/412/2022	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 5 ORS	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	SC, HIGHER EDU MR J ABEDIN (R-6) MR. S C BISWAS (R-6) MR D DEKA (R5) MRS S MALAKAR (R-6) MR N J KUMAR (R5) MS. J GHOSH (R-6)
55	I.A.(Civil)/1783/2022 B/O in Cont.Cas(C)/641/2019	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. Versus PREETOM SAIKIA	MS. S B CHOUDHURY	MR. B GOGOI
	WITH Cont.Cas(C)/641/2019	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. Versus PREETOM SAIKIA	MS. S B CHOUDHURY MS. R SULTANA	MR. D MOZUMDER MR S M T CHISTIE MR. D SAIKIA MR. B GOGOI MS. N PHUKAN MR P NAYAK MR. S BISWAS MR A CHALIHA
	WITH I.A.(Civil)/717/2022 in Cont.Cas(C)/641/2019	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. Versus PREETOM SAIKIA	MS. S B CHOUDHURY	
56	I.A.(Civil)/3095/2022 B/O in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
	WITH WP(C)/6005/2021	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MS. P BORAH (R 4 - R 18)
57	I.A.(Civil)/3096/2022 FIXED in WP(C)/6104/2022	AWADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K GOSWAMI	SC, SEC. EDU.
	WITH WP(C)/6104/2022 WITH LCR CAVT. NO. 09852/022,	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR
58	WP(C)/3450/2022 FIXED	NUR JAMAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. J AHMED MR. S I BORA MS A HUSSAIN MS. N HASINA	SC, ELEM. EDU MR. S BORA, SC, SCERT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2234/2019 FIXED, WITH LCR	KALAM ALI Versus THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA MR. M AHMED MS B DAS MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/6835/2022	SAMSUN NAHAR Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/6836/2022	SALEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/6837/2022	PANFUL BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/6843/2022	MUSSTT KADBANU BEGUM @ KADBHANU NESSA Versus UNION OF INDIA AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/6850/2022	MD. ABDUL BAREK Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA MR. B. KUMAR	GA, ASSAM SC, NRC ASSTT.S.G.I.
7	WP(C)/6862/2022	MESER ALI @ MISHER ALI Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH MR SAURADEEP DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	WP(C)/6863/2022	AKHTAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/6865/2022	NURJAHAN Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED MR R ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
10	WP(C)/1744/2017 WITH LCR	KANAK DUTTA @ KANCHAN DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S D PURAKAYATHA MR.S CHOUDHURY MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/3241/2017 WITH LCR	BHABILAL CHETRI Versus THE UNION OF INDIA and 3 ORS.	MR.A S DHILLON MRB KAUSHIK MS.A KAPINJAL MR K BISWAKARMA MS B DEVI	GA, ASSAM ASSTT.S.G.I.
WITH				
12	WP(C)/3136/2017	SMT. DIPTI CHETRI Versus THE UNION OF INDIA and 4 ORS.	MR.A S DHILLON MRB KAUSHIK MS.A KAPINJAL MR K BISWAKARMA MS B DEVI	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/1380/2018 WITH LCR	SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS.	MS S RAHANA MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
14	WP(C)/2514/2018 WITH LCR	KADARI BIBI Versus THE UNION OF INDIA AND 6 ORS	MS. P BASFORE MR B SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/2573/2018 WITH LCR	ABBASH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/2907/2018 WITH LCR	HANUFA BIBI Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/2966/2018 WITH LCR	MONOWARA BIBI @ MONO BIBI Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/3149/2018 WITH LCR	MAINUL HAQUE @ MOIN UDDIN Versus THE UNION OF INDIA and 6 ORS.	MR J C DAS MR. S TAI MR D HAZARIKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/3174/2018 WITH LCR	MUSST. NASIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MR. S U AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

20	WP(C)/3663/2018 WITH LCR	MORJINA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/4088/2018 WITH LCR	SAMINA BEGUM Versus UNION OF INDIA AND 5 ORS.	MR D CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. K CHOUDHURY MR. S N KRISHNATRAYA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/1603/2019 WITH LCR	IJJAT ALI Versus THE UNION OF INDIA AND 7 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/2242/2019 WITH LCR	NUR ISLAM @ NOOR @ NURUL ISLAM AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. K LAHKAR MR. R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/5328/2020 WITH LCR	FULJAN NESSA @ JAMELA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/5376/2020 WITH LCR	SUMITRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR P BHARDWAJ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/2016/2021	PRABHA DEBNATH @ PRABHABATI DEBNATH Versus THE UNION OF INDIA AND 4 ORS	MR G P BHOWMIK MS. J PURKAYASTHA MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/6857/2021 WITH LCR	JAMILA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR M CHANDA MS R MEDHI	SC, NRC SC, ECI SC, F.T
28	WP(C)/1654/2022 WITH LCR	SMT. MALATI RANI KAR @ MALATI KAR Versus THE UNION OF INDIA AND 6 ORS.	MR. A KHANIKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/2157/2022 WITH LCR	MUSSTT. SAIMAN NESSA @ SAIMAN Versus THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/2906/2022 WITH LCR	MUSTT JAITAN NESSA @ JAITAN @ JAITUN @ JAJATUN Versus THE UNION OF INDIA AND 6 ORS	MS F BEGUM MS P DASGUPTA MR S PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
31	WP(C)/2907/2017 WITH LCR	THE STATE OF ASSAM and ANR. Versus SRI LALIT BORMAN	MR.B N SARMA MR.S C KEYAL GA, ASSAM ASSTT.S.G.I.	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/596/2022	TAPAS BOSE Versus SMTI KAVITHA PADMANAVAN, IAS AND 2 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
2 Cont.Cas(C)/598/2022	JIBUN NESSA SIDDIQUE Versus MUKESH CH. SAHU, IAS AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
3 WP(C)/1919/2022	DR HANIF MD. AFSAR ALAM LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, HEALTH AND F W
4 WP(C)/3053/2022	NOUSHAD ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM
5 WP(C)/4276/2022	LONGJAM IBOYAIMA SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	SC, AGRI. DEPARTMENT
6 WP(C)/4655/2022	NAK RAJU NO.1 Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR A DASGUPTA MS B DAS	SC, GMC
7 WP(C)/4835/2022 FIXED	MITHUN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K ROY MR. J SINGH MRS. M M ROY MD K RAHMAN	GA, ASSAM SC, P H E
8 WP(C)/5583/2022	SMT. MEERA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, AG (A AND E) MR. S K MEDHI SC, IWT SC, FINANCE
9 WITH WP(C)/2466/2022	MEERA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	SC, AG SC, IWT

10	WP(C)/5952/2022	MADAN KUMAR NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. U N CHETIA MR. L Deka	SC, AGRI. DEPARTMENT
11	WP(C)/6049/2022	LAKHI BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, P AND R.D. GA, ASSAM
12	WP(C)/6061/2022	ABHIJIT KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, FOREST
13	WP(C)/6622/2022	DHANANJAY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
14	WP(C)/6655/2022 FIXED	MONOWAR HOSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, FINANCE SC, REVENUE
15	WP(C)/6830/2022	SAMSUN NEHAR Versus THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	SC, EXCISE DEPTT. SC, FINANCE
16	WP(C)/6832/2022	ISLAMUDDIN AHMED AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHETIA MR. CHARAN DEKA MR. L Deka MR. M K SARMAH	GA, ASSAM SC, FINANCE
17	WP(C)/6833/2022	SHAKEEL AHMED Versus THE STATE OF ASSAM AND 9 ORS	MS. B BHUYAN MS. N CHOUDHURY MR A TALUKDAR MR J DAS MS. M CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/6834/2022	JATINDRA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	GA, ASSAM
19	WP(C)/6844/2022	PARAG BORA Versus THE STATE OF ASSAM AND 9 ORS	MR. P J SAIKIA MS D DUTTA	SC, PWD SC, K A A C
20	WP(C)/6847/2022	DEEPAK PRADHAN Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, APDCL
21	WP(C)/6848/2022	ABDUL WAHAB Versus THE STATE OF ASSAM AND 2 ORS	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, REVENUE
22	WP(C)/6855/2022	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K G DAS MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	GA, ASSAM
23	WP(C)/6856/2022	KHADIZA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MR M RAHMAN MR. D M KHAN	GA, ASSAM
24	WP(C)/6859/2022	JNANA RANJAN DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA	SC, FOREST
25	WP(C)/6861/2022	AZAD HUSSAIN LASKAR Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT (SLC), ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
26	WP(C)/6866/2022	KANTI BURAGOHAJIN Versus THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	SC, IRRIGATION
27	WP(C)/6867/2022	LANKESWAR DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S K ROY MR. J SINGH MRS. M M ROY	ASSTT.S.G.I. SC, FINANCE SC, A G V B SC, PNB

28	WP(C)/6868/2022	RINTU MEDHI Versus THE UNION OF INDIA AND 3 ORS.	MR P C GOSWAMI MR. P P DAS MR A HALOI	DY.S.G.I.
29	WP(C)/6874/2022	BHASKAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM
30	WP(C)/6877/2022	SHEIKH MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
31	WP(C)/6883/2022	MANU GURUNG Versus THE STATE OF ASSAM AND 4 ORS	M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
ORDER NO STEPS				
32	Review.Pet./138/2022 in WP(C)/6258/2019 (D/O)	ASSAM GOVERNMENT MARKETING CORPORATION LTD AND ANR Versus LONI BHAGAWATI	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	
ADMISSION				
33	WP(C)/7488/2019	ARJENDER KUMAR Versus UNION OF INDIA AND 3 ORS.	MR. D J DAS MR. V KUMAR	MRS A GAYAN (C.G.C.) (r-1 to 3) ASSTT.S.G.I.
WITH				
34	WP(C)/2376/2020	HARI DAS Versus THE UNION OF INDIA AND 10 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
WITH				
35	WP(C)/2427/2020	MADAN LAL Versus THE UNION OF INDIA AND 17 ORS	MS. S BORA MS. N CHAKRABORTY	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
36	WP(C)/9097/2019	SUKMAN GURUNG Versus UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MRS. A GAYAN (C.G.C.) (R- 1 TO 3) ASSTT.S.G.I.
37	WP(C)/1967/2020	JAGODA RANJAN DEB AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MS. D S NEOG MR. J LASKAR (R-5) MR R DAS (R-5)
WITH				
38	WP(C)/9258/2019	JAGODA RANJAN DEB AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP GA, ASSAM
39	WP(C)/834/2021	SHAHI ZAMAN SK Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, AG SC, HEALTH SC, FINANCE
40	WP(C)/2174/2021	DEEPAK CHAUHAN Versus THE UNION OF INDIA AND 3 ORS	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	MR. K K PARASAR ASSTT.S.G.I.
41	WP(C)/3413/2021	ABDUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	L R MAJUMDAR M J ABEDIN	GA, ASSAM SC, AG SC, GHC
42	WP(C)/3841/2021	NABAJYOTI PATOWARY AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, CO OP SC, FINANCE DEPTT.
43	WP(C)/5900/2021 B/O	DUDUL KR PAYEG Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MS. R AHMED	DR. B AHMED (r-8) MR. N HAQUE (r-8) MR. A K AZAD (r-8) MR M HUSSAIN (r-8) SC, PWD
44	WP(C)/47/2022	SOFIA KHATUN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM

45	WITH WP(C)/66/2022	HASINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
46	WP(C)/1656/2022 FIXED	MUHIRAM BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	GA, ASSAM MR. P MAJUMDAR (R-2,3)
47	WP(C)/2357/2022	DIPESH SHARMA AND ANR Versus THE COMMISSIONER OF INDUSTRIES AND COMMERCE AND 3 ORS	MR. J LASKAR MR R DAS	DR. B AHMED (R-3,4) MD. G UDDIN (R-3,4) MR. P D NAIR (r-3,4) MR H I CHOUDHURY (R-3,4) MR. A CHETRY MR G ALAM (r-3,4) MR. A K AZAD (R-3,4) MR. H ROHMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
48	WP(C)/4922/2022	AHILA KHATUN PRODHANI Versus THE COMMISSIONER AND SECRETARY AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
ORDERS				
49	Cont.Cas(C)/95/2019 WITH WP(C)/2727/2013(D/O)	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
50	WITH Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
51	Cont.Cas(C)/50/2020	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. Versus GAURAV BOTHRA, I.A.S. AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. MR. B GOGOI MR. B GOGOI MR. R DHAR MR. P K MUNIR (r-9) MR P NAYAK MR A CHALIHA SC, FINANCE DEPTT.
52	Review.Pet./45/2021 in WP(C)/3023/2020 (D/O)	MAMONI KALITA BEZBARUA Versus SANGITA HALOI BARUAH AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR. U K NAIR (r-1) MR. D BHUYAN (r-1) MS N NEWME (r-1)
53	Review.Pet./59/2022 WITH WP(C)/7314/2021 (D/O)	THE DIRECTOR ANIMAL HUSBANDRY AND VETERINARY DEPTT. ASSAM Versus RAHUL AMIN MAZARBHUIYA AND 3 ORS.	MR. B CHETRI MR K KASHYAB	DR. B AHMED GA, ASSAM MR. R A CHOUDHURY
	WITH I.A.(Civil)/884/2022 in Review.Pet./59/2022	THE DIRECTOR ANIMAL HUSBANDRY AND VETERINARY DEPTT. ASSAM Versus RAHUL AMIN MAZARBHUIYA AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
54	Review.Pet./147/2022 in WP(C)/3214/2022 (D/O)	MAMONI PAHADI @ MAMONI PAHADI. Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
55	Review.Pet./153/2022 WITH REVIEW PET./137/2022(D/O) WITH WP(C)/4773/2022 (D/O)	SAHARA BHANU BEGUM . Versus THE STATE OF ASSAM AND 4 ORS .	MR. A R SIKDAR MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM

Versus

2) SRI DILIP KR. BORAH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/592/2022	ANITA DAS Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
2	Cont.Cas(C)/595/2022	LAKSHI DAS Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
3	WP(C)/6124/2022 FIXED	M/S VIVEKANANDA ATMA SAHAYAK GOT AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	GA, ASSAM SC, AFDC
4	WP(C)/6681/2022 FIXED	SADARI TAMULI @ SADARI TAMULY Versus THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA	GA, ASSAM SC, AG
5	WP(C)/6716/2022 FIXED, (PERSONAL APPEARANCE)	MRS UMESH Versus THE STATE OF ASSAM AND 5 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	GA, ASSAM
6	WP(C)/6828/2022	BHASKAR JYOTI GOGOI Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
7	WP(C)/6839/2022	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 20 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	SC, I O C
8	WP(C)/6842/2022	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
9	WP(C)/6852/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. Versus CONSUMER GRIEVANCES REDRESSAL FORUM AND ANR.	MR. P N GOSWAMI MR. S P SHARMA	

10	WP(C)/6854/2022 B/O	THE PARMESWARI BUILDING OCCUPANTS ASSOCIATION AND 4 ORS. Versus ASSAM POWER DEVELOPMENT CORPORATION LTD. (APDCL) AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	SC, APDCL
11	WP(C)/6858/2022	ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM
12	WP(C)/6864/2022	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
13	WP(C)/6871/2022	MD ALI AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, REVENUE
14	WP(C)/6873/2022	JATINDRA NARAYAN BORAH Versus THE GOVT OF ASSAM AND 3 ORS	G UDDIN P SHARMA	SC, IRRIGATION
15	WP(C)/6875/2022	SOFURUDDIN SK., Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK H M I HOQUE	GA, ASSAM SC, REVENUE
16	WP(C)/6876/2022 B/O	M/S KANISHKA CARBON PVT. LTD AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. M DAS	ASSTT.S.G.I.
17	WP(C)/6879/2022	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM
18	WP(C)/6880/2022	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. N K KALITA MR D DEKA	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
19	I.A.(Civil)/3059/2022 in WP(C)/1517/2019	NARAYANI MINERALS AND ANR. Versus THE DEPARTMENT FOR PROMOTION OF INDUSTRIES AND INTERNAL TRADE	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC. SALES TAX DEPTT. SC, INCOME TAX SC, NEDFI
	WITH WP(C)/1517/2019	NARAYANI MINERALS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MS. M HAZARIKA MR D K DAS MR. R K AGARWALA MR H BETALA MS. KEWI MR C KUMAR	MR. P DAS (R5) MR G DAS (R5) MR. B GOGOI SC, INDUSTRIES AND COMMERCE SC, NEDFI SC, INCOME TAX SC. SALES TAX DEPTT. (R- 2,3)
ADMISSION				
20	WP(C)/7675/2017	ABDUL SUBUR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
21	WP(C)/753/2020	HUSSAIN ALI Versus THE STATE OF ASSAM AND 3 ORS	MS S RASUL MR. W RAHMAN	GA, ASSAM
22	WP(C)/902/2020	NUR MAHAMMAD RAJA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM SC, REVENUE

23	WP(C)/1490/2020	KOKRAJHAR OMNI TOURIST VEHICLES OWNERS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. M SARMA MRS R DEKA MS. G SAIKIA	GA, ASSAM SC, TRANSPORT
24	WP(C)/2233/2020	BISHNU SADHAN DAS AND 19 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. T J MAHANTA, SC, GHC GA, ASSAM SC, REVENUE SC, PWD SC, G M D A
25	WP(C)/5592/2020	VINOD SHARMA @ BINOD SHARMA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. R SARMA MS. S D SAIKIA	GA, ASSAM SC, REVENUE
26	WP(C)/176/2021	ACHYUT KUMAR BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. P BARMAN	GA, ASSAM SC, REVENUE
27	WP(C)/894/2021	RUPA PAUL Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
28	WP(C)/1735/2021	GOPAL BRAHMA @ GOPAL BORO Versus THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. C K S BARUAH ASSTT.S.G.I. SC, BTC SR. GA, ASSAM
29	WP(C)/1932/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC. WATER RESOURCE DEPTT.
30	WP(C)/1955/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
31	WP(C)/1956/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC. WATER RESOURCE DEPTT.
32	WP(C)/2595/2021	LILIMA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE DEPTT.
33	WP(C)/3651/2021 B/O	SABED ALI Versus THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI	MR M.NATH (SC, P&RD) GA, ASSAM MR. N UDDIN MR. M ISLAM MR S K CHHETRY
34	WP(C)/4888/2021	PRAHLAD DOLOI AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, WATER RESOURCE
35	WP(C)/6256/2021 B/O	ABU SIDDIGQUE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM MR. A ROY (SC, P&RD, R-4) SC, REVENUE
36	WP(C)/6814/2021	ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, IRRIGATION
	WITH			
37	WP(C)/6818/2021	ABU MAHAMMAD ZAKARIA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, IRRIGATION
38	WP(C)/7113/2021 B/O	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE
	WITH			
39	WP(C)/4190/2021	ABDUL OHAB Versus THE STATE OF ASSAM AND 4 ORS.	MR. A WAHAB MS. R CHOUDHURY	GA, ASSAM SC, REVENUE

40	WP(C)/4328/2022 B/O	RANU SHOME AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM MS. M BARMAN, GA, ASSAM (R-1,3 TO 5) SC, K A A C MR. J CHUTIA, SC, KAAC (R-7) MR. B GOGOI, SC, FINANCE DEPTT. ASSAM (R-2)
41	WP(C)/4394/2022 B/O	RANU SHOME AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
ORDERS				
42	I.A.(Civil)/1661/2017 in LA.App./297004/2017	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI GALLENDRA MOMIN and ANR	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	
	WITH LA.App./297004/2017 (Filing Number)	THE GENERAL MANAGER and ANR, Versus GALLENDRA MOMIN and ANR,		
	WITH I.A.(Civil)/1112/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus ON THE DEATH OF GALENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (R- 1,2,3,4,5) MR. M HOQUE (R- 1,2,3,4,5)
	WITH I.A.(Civil)/1113/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus ON THE DEATH OF GALLENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 5) MR. M HOQUE (r-1 to 5)
	WITH I.A.(Civil)/1114/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY AND ANR Versus ON THE DEATH OF GALENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 5) MR. M HOQUE (r-1 to 5)
43	I.A.(Civil)/1009/2018 WITH WP(C)/3332/2011 (D/O) in Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. Versus SMTI. DEEPA KHURSHID AND 2 ORS	MR G CHOUDHURY MR. B SHARMA MR. A AHMED MS A REHMAN	MR. M U AHMED
	WITH Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Versus DR KHURSHID ALAL	MR. SURAJIT DAS MR. P P DAS MR. G CHOUDHURY MR. G CHOUDHURY MR.K K GOSWAMI MR. B SARMA MS. S KAUSHIK MR S A BARBHUYAN SC, AIDC	MR.C S HAZARIKA MD.M U AHMED MR.S F CHISTIE
	WITH I.A.(Civil)/1010/2018 in Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. Versus DEEPA KHURSHID	MR G CHOUDHURY MR. B SHARMA MR. S AHMED MS A REHMAN	MR. M U AHMED
	WITH I.A.(Civil)/1012/2018 in Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. Versus SMTI. DEEPA KHURSHID AND 2 ORS	MR G CHOUDHURY MR. B SHARMA MR. S AHMED MS A REHMAN	MR. M U AHMED
44	I.A.(Civil)/3346/2018 in LA.App./49/2018	SMTI CHITRA BARUAH Versus THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	
	WITH LA.App./49/2018	SMTI CHITRA BARUAH Versus THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	

45	WP(C)/5803/2018 B/O	SRI BROJEN GAYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM
46	WP(C)/2815/2020 B/O	CHANDRA KANTA CHANGMAI Versus THE STATE OF ASSAM AND 2 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MRS. B ACHARYA MR. A ACHARYA
47	WP(C)/4813/2022 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 6 ORS.	MRS S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
48	WP(C)/6322/2022	NARESWAR DANGIARI AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN	SC, P AND R.D. GA, ASSAM MR M R ADHIKARI (r-7) MS S P CHETRY (r-7)
49	WP(C)/6404/2022	RONESH THAOSEN AND 53 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH MR S HUSSAIN	GA, ASSAM MR R M DAS, SC, NCHAC MS N BORDOLOI, SC, REVENUE DEPTT. MR. B GOGOI, SC, PWD SC, DIMA HASAO
WITH				
50	WP(C)/5784/2022	ROTON HOJAI AND 32 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR S HUSSAIN	SC, PWD ROAD GA, ASSAM SC, DIMA HASAO
STAY MATTERS				
51	WP(C)/1826/2017	CHITRA DEVI GOENKA and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.M MAHANTA MR.M CHOUDHURY MR.M K MISHRA	GA, ASSAM MR.Y DOLOI(R- 1-3) ADDL. AG, ASSAM
52	WP(C)/5616/2020	ARUN SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
53	WP(C)/3561/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
WITH				
54	Cont.Cas(C)/391/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR D KALITA MR. D NATH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 AB/2474/2022	AVISHEK DEY Versus THE STATE OF ASSAM	MR. K KALITA	PP, ASSAM
<u>MOTION (BA)</u>			
2 Bail Appln./2813/2022	PURNIMA HAZARIKA Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
3 Bail Appln./2816/2022	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
4 Bail Appln./2817/2022 B/O	DILIP SAHU AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS. R BORGHAIN	PP, ASSAM
5 Bail Appln./2820/2022	LABDHA PRATIM SAIKIA Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
6 Bail Appln./2823/2022	MINTU BORAH Versus THE STATE OF ASSAM		PP, ASSAM
7 Bail Appln./2826/2022	PARUL BAISHYA AND 2 ORS Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
8 Bail Appln./2833/2022	KAMAL BARMAN Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
<u>MOTION</u>			
9 Crl.Pet./781/2022 AB 3510/2020, AB 798/2021(BOTH D/O)	ABHIRAM BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
10 Crl.Pet./984/2022	MANISH SISODIA Versus THE STATE OF ASSAM AND ANR.	MR. N D BHUYAN MR. A K BHUYAN MR. A A SIKDAR MR A U AHMED MS. H SARMA	PP, ASSAM

11	Crl.Pet./1080/2022	ABDUL MANNAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA MR. H ALI MR. M A CHOUDHURY	PP, ASSAM
12	Crl.Pet./1086/2022	ARUP KUMAR MEDHI Versus THE STATE OF ASSAM AND ANR.	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
13	Crl.Pet./1087/2022	ABHIRAM BORGHAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI C. DEKA	PP, ASSAM
14	Crl.Pet./1089/2022	SAJESH PATWARI Versus THE STATE OF ASSAM AND ANR	MS. M DAS	PP, ASSAM
15	AB/2727/2022	DAITHUN DAIMARY Versus THE STATE OF ASSAM	MR. M K BORO MS. J WARY	PP, ASSAM
16	AB/3143/2022	AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
17	AB/3145/2022	JIYARUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
18	AB/3151/2022	HUSSAIN ALI MANDAL @ HOSEN ALI MANDAL Versus THE STATE OF ASSAM	MR. P A AHMED MR. D BORA MR. M A MONDAL	PP, ASSAM
19	AB/3152/2022	HEMANTA NARAH Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
20	AB/3154/2022	GULAM MOHAMMAD CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
21	AB/3158/2022	SHAFIKUL ISLAM @ SHAFIKUL AND 6 ORS Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
22	AB/3159/2022	HAZRAT ALI AND 9 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
23	AB/3161/2022	ABUL SHEIKH @ ABUL SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
24	AB/3163/2022	AHMED HUSSAIN Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	PP, ASSAM
25	AB/3166/2022	ALI AKABBAR KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
26	AB/3168/2022	RASHIDA KHATUN AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
27	AB/3169/2022	GOBINDA BARMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
28	AB/3170/2022	MD BABDHAN ALI @ BAPDHAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MS S DEVI	PP, ASSAM
<u>ADMISSION</u>				
29	Crl.Pet./556/2020 WITH LCR 4 FILES, FIXED	SMTI. SUMITRA BORO Versus THE STATE OF ASSAM AND ANR.	MR. K K GOSWAMI (LEGAL AID COUNSEL) MR J ISLAM	MR Z ALAM MR. A SARMA PP, ASSAM

30	Crl.A./268/2022 B/O WITH I.A.(Crl.)/649/2022 in Crl.A./268/2022	LAKHI BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
31	Crl.A./270/2022 WITH I.A.(Crl.)/653/2022 in Crl.A./270/2022	LAKHI BARUAH Versus THE STATE OF ASSAM AND ANR. MD. RATUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH MR. N AHMED MR. J. ALI MD S I AHMED	PP, ASSAM PP, ASSAM
BAIL HEARING (BA)				
32	Bail Appln./1772/2022 BA 1439/2022(D/O), WITH CASE DIARY, FIXED	LAL BADSHA BANIA @ LALU @ LADU Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
33	Bail Appln./2680/2022 FIXED	IPTISUN HAQUE CHOUDHURY Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	Bail Appln./2696/2022 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
35	Bail Appln./2749/2022 FIXED	OMAR FARUQUE Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
36	Bail Appln./2802/2022 B/O	MUNNA SARMA Versus THE STATE OF ASSAM	MR P SHARMA	PP, ASSAM
37	Bail Appln./2803/2022 B/O	VIJAY SANKAR YADAV Versus THE STATE OF ASSAM	MR P SHARMA	PP, ASSAM
38	Bail Appln./2805/2022 FIXED	MD. OSMAN ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS H AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
39	AB/2396/2022 FIXED	LAILEE KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
40	AB/2615/2022 (PERSONAL APPEARANCE), FIXED	RAHIMA BIBI AND 4 ORS. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
41	AB/2624/2022 FIXED	KUJAN DOLEY Versus THE STATE OF ASSAM	MR. N D SARMA MR. S K DAHAL	PP, ASSAM
42	AB/2631/2022 FIXED	ABDUS SELIM @ SELIM UDDIN Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
43	AB/2632/2022 FIXED	SHAHNAWAZ AHMED Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
44	AB/2643/2022 FIXED	MD. MAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
45	AB/2648/2022 FIXED	SUMI DEB AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

46	AB/2653/2022 FIXED	AZIMUL HOQUE SK. AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
47	AB/2655/2022 FIXED	PRADIP BARMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
48	AB/2656/2022 FIXED	KAJOL DAS Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
49	AB/2722/2022 FIXED	APPU HUSSAIN CHOUDHURY @ MD. APPU Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. M CHATTERJEE MR. M R ISLAM	PP, ASSAM
50	AB/2737/2022 FIXED	RAJESH KRO AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
51	AB/2738/2022 WITH CASE DIARY, FIXED	PRASANTA GOGOI Versus THE STATE OF ASSAM	MR. N C DAS	PP, ASSAM
52	AB/2777/2022 FIXED	ABDUL MANNAN @ RITU AND 4 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
53	AB/2816/2022 FIXED	PRANDHAN BANIK Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
54	AB/2827/2022 FIXED	KASER ALI AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR A K DAS	PP, ASSAM
55	AB/2845/2022 FIXED	JAHANARA KHATUN Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
	WITH			
56	Bail Appln./2511/2022	JAHEDUL ISLAM SIKDAR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
57	AB/2855/2022 FIXED	JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
58	AB/2858/2022 FIXED	RASENDRA CH DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
59	AB/2897/2022 FIXED	RUBI BHATTACHARJEE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR A S NAJMUDDIN MR. I U CHOWDHURY	PP, ASSAM
60	AB/2901/2022 FIXED	ARATI BARMAN AND 5 ORS Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
61	AB/2951/2022 FIXED	BISWAJIT DEB AND 2 ORS. Versus THE STATE OF ASSAM	MR S DAS MR K DEKA	PP, ASSAM
62	AB/3012/2022 FIXED	AZIZULLAH KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN	PP, ASSAM
		ORDERS		
63	I.A.(CrI.)/650/2022 in CRL.A(J)/8293/2022	MUM BARMAN @ KALE . Versus THE STATE OF ASSAM AND ANR .	MS. M BARMAN	PP, ASSAM
	WITH CRL.A(J)/8293/2022 (Filing Number)	MUM BARMAN @ KALE . Versus THE STATE OF ASSAM AND ANR . F	MS. M BARMAN	

64 CrI.Pet./719/2022
FIXED

NILITPAL CHOUDHURY
Versus
THE STATE OF ASSAM AND ANR

MR. N NATH
MR. D THAKUR
MS. A BARUA

PP, ASSAM

65 CrI.Pet./834/2022
FIXED

M/S GR TRADERS
Versus
THE STATE OF ASSAM AND ANR

MR. M K HUSSAIN
MRS. S Y AHMED
MR K U AHMED
MR. A AHMED
M ALOM

PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-33), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2809/2022	MUZAHARUL ISLAM @ MD. MUZAHARUL ISLAM Versus THE STATE OF ASSAM	MR. M S ALAM	PP, ASSAM
2	Bail Appln./2812/2022	KAMAL MALAKAR Versus NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY S. TALUKDAR	SC, NCB
3	Bail Appln./2815/2022	APURBA ROY Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
4	Bail Appln./2818/2022	SARDA RAO @ KALYAN SARDA RAO Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
5	Bail Appln./2824/2022	SORMOT ALI @ SARMOT ALI AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
6	Bail Appln./2827/2022	PINKU KUMAR MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
7	Bail Appln./2828/2022	ABDUL SALAM @ ABDUL CHALAM Versus THE STATE OF ASSAM AND ANR.	MD. M H CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED MR. M K CHOUDHURY	PP, ASSAM
8	Bail Appln./2829/2022	DIBBYA PATIR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
9	Bail Appln./2830/2022	MOJIBAR RAHMAN @ MOJIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	Bail Appln./2831/2022	KHURSID ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. R BARTHAKUR	PP, ASSAM

11	Bail Appln./2832/2022	GOPAL SARKAR Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
<u>MOTION</u>				
12	W.P.(CrI.)/37/2022	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P BORA MS P DUTTA	GA, ASSAM SC, CBI
13	CrI.Pet./798/2022	AMIT KUMAR DEBBARMA Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MS P SINGH	PP, ASSAM
14	CrI.Pet./1081/2022	NAJIRUDDIN AHMED Versus NURE ALIMUN NESSA	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	
15	CrI.Pet./1082/2022	DIBYAJYOTI DUTTA Versus CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	SC, CBI
16	CrI.Pet./1083/2022	GOUR TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
17	CrI.Pet./1084/2022 B/O	SABITA MUDOI Versus GITANJALI HAZARIKA	MR S MUKTAR	
18	CrI.Pet./1085/2022	FORIDUL HUSSAIN Versus NISIMA BEGUM	MR. M ALI MR. R ISLAM	
19	CrI.Pet./1088/2022	ARIFUL ISLAM AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR A S SK	PP, ASSAM
20	CrI.Pet./1090/2022	RATNESWAR BANIA Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
21	AB/3105/2022	SAIDUL UDDIN LASKAR @ SAIDUL HAQUE LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H I CHOUDHURY MS. M MALLIK MS. P ADHIKARI	PP, ASSAM
22	AB/3144/2022 B/O	JOY PRAKASH KANDOI AND ANR. Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
23	AB/3153/2022	SAHA ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
24	AB/3156/2022	AMIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
25	AB/3157/2022	MAHAMUDUL ISLAM @ MAHAMUD AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
26	AB/3162/2022	MOHAMMAD SAMI ULLAH Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
27	AB/3164/2022	KUJRAT ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
28	AB/3165/2022	AMJED ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
29	AB/3167/2022	IKRAMIL HUSSAIN Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM

ADMISSION

30	Tr.P.(CrI.)/18/2020	ARPAN PAUL AND ANR Versus SMTI. SONALI DEBNATH	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR B ACHARYYA MS. M ACHARYYA
31	CrI.Pet./272/2021	TAHIDUL ALAM Versus THE UNION OF INDIA	MR Z KAMAR MR Z KAMAR MR. R R KAUSHIK MR A K DAS	SC, NCB
32	CrI.A./272/2022	MANUJ DAS Versus THE STATE OF ASSAM AND ANR.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM

BAIL HEARING (BA)

33	Bail Appln./1813/2022 WITH CASE DIARY, FIXED	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
34	Bail Appln./2378/2022	RAHUL PRASAD Versus THE STATE OF ASSAM	MR S M T CHISTIE MR T THAKURIA	PP, ASSAM
35	Bail Appln./2389/2022 FIXED	HARI DAS SINGHA Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR A K DAS	PP, ASSAM
36	Bail Appln./2392/2022 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD E AHMED MR. F A HASSAN MS. J GHOSH	PP, ASSAM
37	Bail Appln./2498/2022 FIXED	SUMAN CHAKRABORTY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
38	Bail Appln./2533/2022 FIXED	BOGAI KALITA Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
39	Bail Appln./2587/2022 FIXED	DEWAN HAMIDUL ISLAM Versus THE STATE OF ASSAM	MD. R ALI	PP, ASSAM
40	Bail Appln./2595/2022	ANITA PAL Versus THE UNION OF INDIA	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	SC, NCB
41	Bail Appln./2677/2022 FIXED	CHINMOY DEKA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	PP, ASSAM
42	Bail Appln./2691/2022 FIXED	ABDUL MAJID ALI AND ANR. Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM

BAIL HEARING

43	AB/350/2022 FIXED	SOFIKUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
44	WITH AB/351/2022	ABDUL AJID SHEIKH Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
45	WITH AB/1180/2022	KAMARUZZAMAN SK Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM

46	WITH AB/2443/2022	MD. HANIF ALI Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
47	AB/993/2022	ZAKIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
48	AB/2292/2022	BIJIT HANDIQUE Versus THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MS. A GOGOI	PP, ASSAM
49	AB/2518/2022	USMAN ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
50	AB/2521/2022	SHYAM CHETRI AND ANR Versus THE STATE OF ASSAM	MR. S SHARMA MS. P TALUKDAR	PP, ASSAM
51	AB/2564/2022	MD. HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
52	AB/2570/2022	MOKIM HUSSAIN @ MUKIM HOSSAIN Versus THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED	PP, ASSAM

STAY MATTERS

53	Tr.P.(CrI.)/17/2020	JYOTI PRASAD DEURI Versus PAPIYA BASUMATARY AND ANR	MR. S MITRA MR A SARMA
----	---------------------	--	---------------------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDER (STAY VACATING)

1	I.A.(Civil)/2078/2022 in WP(C)/4423/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (A GOVT. OF INDIA ENTERPRISE) AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
	WITH WP(C)/4423/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. B CHOWDHURY	MR. N ANIX SINGH MR H GUPTA ASSTT.S.G.I. SC, I R C T C
2	I.A.(Civil)/2689/2022 in WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
	WITH WP(C)/4811/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
3	WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

ORDER NO STEPS

4	Review.Pet./22/2013 WITH WP(C)/10235/2003(D/O) WITH OFFICE NOTE	SMTI BINA SHARMA AND ANR Versus THE BANKING OMBUDSMAN and ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIN
---	---	--	---	--

ORDER (IMPLEADMENT OF PARTY)

5	I.A.(Civil)/3134/2022 in Cont.Cas(C)/275/2019	AGARWAL STORE AND ANR. Versus GHANASHAYAM DASS AND 2 ORS.	MR H DAS MS A ROY	
	WITH Cont.Cas(C)/275/2019	AGARWAL STORE AND ANR. Versus DEBESWAR MALAKAR	MR H DAS MS KEWI MR D KHAN	MR. D SAIKIA MR. S BORA

ADMISSION

6	WP(C)/3967/2016 FIXED	OM PRAKASH SAH and 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS.B MAHANTA MR.P K SARMA MS.B BHUYAN MS.J DEKA	GA, ASSAM(R1-3) MR.Y DOLOI(R- 1-3) MR. B GOSWAMI ADDL. AG, ASSAM
7	WP(C)/6188/2016 FIXED	MD. MOKTAB ALI Versus THE STATE OF ASSAM AND 12 ORS	MR.A M MAZUMDAR MR. R ISLAM MR.D N SARMA	GA, ASSAM MR.S K GOSWAMI(R-10) MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT) MR.J I BORBHUIYA(R-12) MRS.F BEGUM(R-12) MR.S BHUYAN(R-6) SC, APDCL MR.A ACHARYA(R-10) MR.R GOSWAMI(R- 6) MR.L MOHAN(R-12) MR.R ALI(R-12) MS.M SAIKIA(R-6) MR.B K GOSWAMI(R-10) MS.P BORTHAKUR(R-6)
8	WP(C)/5869/2017 FIXED	SUSHIL DEBNATH Versus THE STATE OF ASSAM and 5 ORS.	MR.M BISWAS MR.R R KAUSHIK	GA, ASSAM MR. J HANDIQUE (SC, REVENUE DEPARTMENT) SC, BTADC SC, FINANCE DEPTT.
9	WP(C)/5951/2017 FIXED	MAHAR ALI Versus THE STATE OF ASSAM and 14 ORS.	MR B CHANDA MR. F R CHOUDHURY MR. Y ALI	GA, ASSAM MR. S AHMED (R12-R14) MR. D DAS (R6-R10) MR. M BARUAH (R6-R10)
10	WP(C)/3480/2018	M/S. SYNPACK FINANCE PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE
11	WP(C)/470/2019	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3
12	WP(C)/2422/2020 CAVT. NO.0314/2020 B/O	SAMITI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MR DEBA SARMAH FOR CAVEATOR
13	WP(C)/3046/2020	RAJ KUMAR RABHA Versus INDIAN OIL CORPORATION LTD. AND 6 ORS.	MR. P K TIWARI MR. A R GOGOI MR. U PATHAK	SC, PWD ROAD MR. M K HUSSAIN (R7) MRS. S Y AHMED (R7) MR K U AHMED (R7) SC, I O C
14	WP(C)/2686/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC. WATER RESOURCE DEPTT.
15	WP(C)/2692/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
16	WP(C)/2711/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
17	WP(C)/3183/2021	BHABANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM
18	WP(C)/3205/2021 FIXED	M/S B. B. ELECTRICALS Versus UNION OF INDIA AND 3 ORS.	MS. M BORAH MR S DAS	MR. B CHAKRAVARTY ASSTT.S.G.I.

19	WP(C)/3375/2021	AFTAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S S TALUKDAR MR S H MAHMUD MS N BORDOLOI MS. P DEVI MS. A ROY	SC, PNDR GA, ASSAM
20	WP(C)/3625/2021	BRIJENDRA BORAH Versus THE UNION OF INDIA AND 2 ORS	MRS M D CHOWDHURY MS. R K SAINI	MR. S BORTHAKUR (R-2,3,4) MR. S S ROY (R-2,3,4) SC, I O C
21	WP(C)/5138/2021	ASHATON BIBI AND 183 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. B J TALUKDAR SC, REVENUE
22	WP(C)/5584/2021	ABUL BASHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN	GA, ASSAM SC, APDCL
23	WP(C)/6152/2021	SUMANTA GOSWAMI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MD. A H LASKAR MRS S GOSWAMI MR. R GUPTA	MR. K GOGOI (R NO. 2,3) MR. B J TALUKDAR (SC, REVENUE-R NO.1)
24	WP(C)/6690/2021	NAH DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	MS. S SARMA (GA, ASSAM, R-2,4,5) MR. S R RABHA (SC, BTC, R-6) MR. R BARPUJARI (SC, FINANCE AND SC, REVENUE & DISASTER MANAGEMENT DEPT., R-1,3)
25	WP(C)/7200/2021	HAKIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR I S MAZUMDAR	GA, ASSAM MR. A GANGULY (R-3) MR. A DUTTA (R-3)
26	LA.App./9/2022 FIXED	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
	WITH I.A.(Civil)/2374/2022 in LA.App./9/2022	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
27	LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
	WITH I.A.(Civil)/2127/2022 in LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
28	WP(C)/227/2022 FIXED	RISHU KALANTRI Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	GA, ASSAM MR. S NAG (R-5) MR. N D SARMA (R-5)
29	WP(C)/308/2022	SURESH RAJBHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D K KOTOKY MR. P S BHATTACHARYYA MS J K JAISWARA	GA, ASSAM SC, GHC SC, FINANCE
30	WP(C)/659/2022	BIRAWATI KAMAN Versus THE GAUHATI HIGH COURT AND 6 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. T J MAHANTA, SC, GHC GA, ASSAM MR. A AHMED (r-7) MR J P KACHARI (r-7) SC, GHC
31	WP(C)/2409/2022	SMTI. RITA KAKOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. D SAIKIA MR. H BURAGOHAIN	MD. A. RASHID SC, P AND R.D. GA, ASSAM MR. M NATH (r-5) MR. A BHATTACHARJEE (r-5) MR. D J KAPIL (r-4)

32	WP(C)/2812/2022	M/S M K ELECTRIC AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I HUSSAIN MR R S CHAUHAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE (R-2,3)
33	WP(C)/3402/2022 FIXED	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
34	WP(C)/3887/2022 B/O	SHIVANGKAR BHOWMICK Versus THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
35	WP(C)/5096/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	MR. S BARUAH, GA, ASSAM (R-2 & 3) SC, REVENUE
WITH				
36	WP(C)/4829/2022	ARUN KUMAR SINGH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
WITH				
37	WP(C)/4898/2022	MRS. HAMIDA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
ORDERS				
38	Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
WITH				
39	WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5)
WITH				
	I.A.(Civil)/3063/2022 in WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
WITH				
40	WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM
41	Review.Pet./180/2019 WITH WP(C)/1230/2016(D/O)	UNION OF INDIA AND 4 ORS. Versus PDP STEELS LTD.	MR. S C KEYAL ASSTT.S.G.I.	DR. A SARAF DR. A SARAF MR P BARUAH MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR. N N DUTTA MR P K BORA MR P K BORA B SARMA MR. G. DUTTATRAY
42	I.A.(Civil)/4063/2019 in LA.App./4592/2018	UNION OF INDIA Versus JAMIR ALOM AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. G BORDOLOI
WITH				
	LA.App./4592/2018 (Filing Number)	UNION OF INDIA Versus JAMIR ALOM AND ANR		
WITH				
	I.A.(Civil)/4193/2018	UNION OF INDIA Versus JAMIR ALOM AND ANR	MS. M CHATTERJEE MS. K KALITA MRS U CHAKRABORTY	

	WITH I.A.(Civil)/3953/2019	UNION OF INDIA Versus JAMIR ALOM AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. G BORDOLOI
43	I.A.(Civil)/345/2020 in Review.Pet./155/2019	SRI KHAGEN SARMA AND 21 Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR A DAS	GA, ASSAM ASSTT.S.G.I.
	WITH Review.Pet./155/2019 WITH WP(C)/6653/2015(D/O)	SRI KHAGEN SARMA AND 21 Versus THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR M HUSSAIN	GA, ASSAM ASSTT.S.G.I.
44	I.A.(Civil)/1785/2020 in I.A.(Civil)/3335/2017	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (R- 1,2,3,4,5,6,7,8) MR. M HOQUE (R- 1,2,3,4,5,6,7,8)
	WITH I.A.(Civil)/3335/2017	THE GENERAL MANAGER and ANR, Versus RUKUN RABHA and ANR,	MR. U K GOSWAMI MR. G GOSWAMI SC, NF RLY	
	WITH I.A.(Civil)/1789/2020 in I.A.(Civil)/3335/2017	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 8) MR. M HOQUE (r-1 to 8)
	WITH I.A.(Civil)/1790/2020 in I.A.(Civil)/3335/2017	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 8) MR. M HOQUE (r-1 to 8)
45	WITH LA.App./294211/2017 (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI RUKUN RABHA and ANR	MR.U K GOSWAMI	
46	Review.Pet./26/2021 in WP(C)/7570/2013 (D/O)	THE STATE OF ASSAM AND 2 ORS. Versus LOWER ASSAM INTER DISTRICT STAGE CARRIAGE BUS OWNERS ASSOCIATION, GOALPARA AND 9 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA	
47	WP(C)/101/2021	IDU ALI AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. D A KAIYUM MR J ISLAM MR. S N RAHMAN	SC, PNRD GA, ASSAM
48	WP(C)/209/2021	RINA BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE
49	I.A.(Civil)/721/2021 in WP(C)/4777/2010 (D/O) in WP(C)/4777/2010	NAZRUL HAQUE MAZARBHUIYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN	GA, ASSAM
50	WP(C)/4567/2021	NILUTPAL BARTHAKUR Versus THE UNION OF INDIA AND 7 ORS	MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR C BARUAH (R 9) GA, ASSAM MR S MUKTAR (r-4 to 7) SC, NHAI MS. A DAS (r-4 to 7) MR. B DEKA (C.G.C., R1) ASSTT.S.G.I.
51	Review.Pet./150/2022 WITH WP(C)/6399/2021 (D/O)	FIROJA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR F HAQUE MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, P AND R.D. GA, ASSAM MR A K AHMED
52	Review.Pet./152/2022 FIXED, WITH WP(C)/8188/2018 (D/O)	MS. JONALI PATOWARI @ JONALI BARUAH Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MS M HAZARIKA MR. M K BORAH	SC, I O C

53	Review.Pet./157/2022 in WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	
54	WP(C)/358/2022	UTTAM DAS AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS M DAS	GA, ASSAM MR. K P PATHAK (r-5) MR. D GOGOI (r-5) MR B GOGOI (R-6,7)
55	I.A.(Civil)/2474/2022 in WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA	SC, REVENUE SC, BTC
	WITH WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA (P1) MR. J P SHARMA (P1) MD K RAHMAN (P1) MR. H HOQUE	GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. SC, BTADC
	WITH I.A.(Civil)/2253/2022 in WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	MR. S R RABHA SC, REVENUE
56	WP(C)/3934/2022	PURNA HANSE Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, NHIDC SC, K A A C
57	WP(C)/4368/2022	M TEC INNOVATIONS LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR A KALITA MR K TALUKDAR	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MS E NATH SC, TRANSPORT
58	WP(C)/4469/2022 B/O	ASHANUR KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS S BORUAH MS M DAS	GA, ASSAM
59	WP(C)/4519/2022	ALIFUL AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. H A AHMED	SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

JUDGMENT

1	WP(C)/1831/2012 (AT 10:30 AM)	NISAVILHU HIEME and 5 ORS Versus THE GAUHATI HIGH COURT and ORS	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY MR H K DAS, SC, GAUHATI HIGH COURT MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA GA, NAGALAND SC, GHC
2	WITH WP(C)/2031/2012	LOLENMAKLA and 8 ORS Versus THE GAUHATI HIGH COURT and ORS.	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY MR H K DAS, SC, GAUHATI HIGH COURT MR. B PRASAD (R-3) MR. D NATH (R-3) GA, NAGALAND SC, G.H.C

ORDER (IMPLEADMENT OF PARTY)

3	I.A.(Civil)/3054/2022 in WP(C)/2102/2015	SRI DEBASHISH ROY Versus THE UNITED BANK OF INDIA and 3 ORS.	MR. U K NAIR MR. M P SARMA	MS S MOCHAHARI
	WITH WP(C)/2102/2015	SRI DEBASHISH ROY Versus THE UNITED BANK OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MS.P DUTTA	MR S DUTTA MR.M DUTTAR-1 to 4 MS. S. MOCHAHARI MR. S DUTTA MR.M C KAKOTI(R-1 to 4)

ADMISSION

4	WP(C)/3968/2018	GS-166918F SHRI MUNESH PAL SINGH Versus THE UNION OF INDIA AND 3 ORS.	MRS. R BORAH MR. D BORAH	ASSTT.S.G.I.
5	WP(C)/3991/2018	GO 2593 W BINOD KUMAR MISHRA Versus THE UNION OF INDIA AND 2 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	MRS. A GAYAN (CGC, R1- R3) ASSTT.S.G.I.

6	WP(C)/5260/2018	SAYED AHMED MAZARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM M KATAKY
7	WP(C)/6956/2018	SWAPAN KUMAR MAZUMDAR Versus THE UNION OF INDIA AND 3 ORS.	MR. M K SHARMA MS A BARUAH MS. S S SAIKIA	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
8	WP(C)/8451/2018	GS-191966A INAMDAR UMESH GAJANAN Versus THE UNION OF INDIA AND 4 ORS.	MRS. R BORAH MR. D BORAH	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
9	WP(C)/2501/2019	AJIT KUMAR SINGH Versus UNION OF INDIA AND 4 ORS.	MR. M K SHARMA MS. S S SAIKIA	MRS S BARUAH ASSTT.S.G.I.
10	WP(C)/7087/2019	P. SREENARAYANA PILLAI Versus THE UNION OF INDIA AND 5 ORS	MS. N SHYAMAL MR. U K NAIR MR. M P SHARMA	MRS S BARUAH ASSTT.S.G.I.
11	WP(C)/7970/2019	RAJA BABU Versus UNION OF INDIA AND 2 ORS.	MR. D BARUA MRS. B CHAKRABORTY MS. K BORKATAKI	MR. S S ROY ASSTT.S.G.I.
12	WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS N NATH MR. M DUTTA	SC, WATER RESOURCE
13	WP(C)/1215/2021 FIXED	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
	WITH I.A.(Civil)/625/2022 in WP(C)/1215/2021	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS		ASSTT.S.G.I.
14	WP(C)/2290/2021 FIXED	MANIK DAS AND 22 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. K KONWAR MR A DEY MR M P GOSWAMI	ASSTT.S.G.I.
15	WP(C)/2816/2021 FIXED	RIMJHIM DAS (BORA) Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA L CHOUDHURY	GA, ASSAM SC, PWD
16	WP(C)/7104/2021 B/O	EYAMIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR. P TELI	GA, ASSAM MR R DHAR (R-1 to 5) SC, REVENUE
17	WP(C)/376/2022	BHARATI CHUTIA Versus OIL INDIA LIMITED AND 2 ORS	MR R CHAKRAVORTY MR. S RABHA	SC, OIL
18	WP(C)/753/2022	T. SEIMINTHANG HAOKIP Versus THE UNION OF INDIA AND 2 ORS	MS. N K DEVI MR. N A SINGH	MR. A K DUTTA (R-1,2,3) ASSTT.S.G.I.
19	WP(C)/1289/2022	BHANU PRIYA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MRS. R RONGMEI MS. D J BORAH	GA, ASSAM
20	WP(C)/1433/2022	RUNI AHMED AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	GA, ASSAM SC, AG
21	WP(C)/1499/2022	SAMINDRA NATH KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	GA, ASSAM SC, FINANCE
22	WP(C)/1891/2022	MONAI KHAKLARY Versus THE UNION OF INDIA AND 3 ORS	MR. M DUTTA MR K M BORA	MS. B SARMA (R-1 TO 4) ASSTT.S.G.I.
23	WP(C)/1964/2022	SATYABAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE

24	WP(C)/2456/2022	RAKTIM RABI BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. U SAIKIA	SC, PWD ROAD GA, ASSAM
25	WP(C)/2511/2022 FIXED	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
26	WP(C)/3848/2022	RABINDRA BARMAN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
27	WP(C)/3901/2022	UMESH CHOUDHURI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
28	WP(C)/4205/2022	BHABANANDA PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI MS. S E AHMED A. K. KANU	GA, ASSAM MR. N BARUAH (R-5) MR. R J DAS (R-5)
29	WP(C)/4338/2022	MRINMOYEE SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, FINANCE AND TAXATION GA, ASSAM
30	WP(C)/4393/2022	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	WITH I.A.(Civil)/2241/2022 in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
31	WP(C)/5357/2022 FIXED	MOMTAJ HOSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
		ORDERS		
32	WP(C)/6735/2014 WITH LCR	WAZID ALI CHOUDHURY Versus MANAGEMENT OF CACHAR PAPER MILLS	MR.H NATH MS.M BHATTACHARJEE	MR.S SHARMA(SOLE RES) MR.J ROYSOLE RES
33	WP(C)/1521/2021	REKIBUDDIN BORA Versus THE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MR S BORTHAKUR	
34	I.A.(Civil)/1851/2021 WITH LCR in WP(C)/5373/2017 WITH WP(C)/5373/2017 CAVT. NO. 972/17	MANAGEMENT, DOOMNI TEA ESTATE Versus MOHAN GOPE AND ANR. MANAGEMENT, DOOMNI TEA ESTATE Versus MOHAN GOPE and ANR.	MR. N SHARMA MR.B NATH MR.N SHARMA MRA UPADHYAY	MR.S DAS MR.N BARUAH FOR CAVEATOR
35	Review.Pet./102/2022 WITH WP(C)/3894/2013 (D/O)	THE STATE OF ASSAM Versus SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	
36	Review.Pet./159/2022 WITH WP(C)/5644/2020 (D/O)	BITTAPAN ROY Versus THE UNION OF INDIA AND 4 ORS .	MR. A DAS	ASSTT.S.G.I.
37	Cont.Cas(C)/448/2022	BIROBRATA ACHARJEE Versus DR. NILMADHAB DAS AND 2 ORS.	DR G J SHARMA	
38	WP(C)/1183/2022	MRS. SAIRA SULTANA RAHMAN Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS.	MR D KALITA MR. U K NAIR MR. M P SARMA	SC, APDCL
39	WITH WP(C)/872/2022	SUSHANTA BHATTACHARJEE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	MR. P MAHANTA (R-7) SC, APDCL MS. P SAHARIA (R-7) MR. P K HANDIQUE (R-7)

40	I.A.(Civil)/2153/2022 in WP(C)/2094/2022	SUREN KALITA @ SURENDRA CH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR G PATHAK MR. G PATHAK	GA, ASSAM SC, ASIDC SC, FINANCE
	WITH WP(C)/2094/2022	SUREN KALITA @ SURENDRA CH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. B SARMAH MR G PATHAK MR I UDDIN	SC, ASIDC SC, FINANCE
41	I.A.(Civil)/2983/2022 WP(C) 6091/2022(D/O) in WP(C)/6091/2022	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR	GA, ASSAM SC, REVENUE
42	I.A.(Civil)/3103/2022 in WP(C)/7230/2021	ON THE DEATH OF TARUN BORA HIS LEGAL HEIR GYANJYOTI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MR S P DAS	GA, ASSAM
	WITH WP(C)/7230/2021	TARUN BORA Versus THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MR. N DEKA MR S P DAS MR A ALAM	GA, ASSAM
43	I.A.(Civil)/3111/2022 in WP(C)/2559/2022	ON THE DEATH OF DR. DILIP KUMAR BARUAH HIS LEGAL HEIR LONI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC, HEALTH
	WITH WP(C)/2559/2022	DR. DILIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC, HEALTH
44	I.A.(Civil)/3118/2022 in WP(C)/3756/2019	BHUBAN CHANDRA GOGOI Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	SC, APDCL
	WITH WP(C)/3756/2019	BHUBAN CHANDRA GOGOI Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	MR. P BHOWMICK MRS R DEKA SC, APDCL
	WITH I.A.(Civil)/950/2021 in WP(C)/3756/2019	BHUBAN CHANDRA GOGOI Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	SC, APDCL
45	WP(C)/3899/2022	HRISHIKESH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A V SINGH MR W R MEDHI	SC, P AND R.D. SC, APSC
46	WP(C)/4392/2022 CAVT. NO.07062/022,	MD KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MR. S R GOGOI	SC, CO OP GA, ASSAM MR. P J SAIKIA, SR. ADV MR. K BORUAH (FOR CAVEATOR) MR. M ALOM (FOR CAVEATOR) MR K J SAIKIA
<u>STAY MATTERS</u>				
47	WP(C)/214/2022	SMT. MANJURI GUPTA MISRA Versus THE STATE OF ASSAM AND 7 ORS	MR R RAJKHOWA MR B KHAKHLARY	SC, P AND R.D. GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING
OF DB-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

JUDGMENT

1	WP(C)/2208/2019	STAR CEMENT LTD. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
	WITH			
2	WP(C)/2430/2019	ASSAM ENTERPRISE LLP. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR S SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
	WITH			
3	WP(C)/2757/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
	WITH			
4	WP(C)/2761/2019	PDP STEELS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
	WITH			
5	WP(C)/3052/2019	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
	WITH			
6	WP(C)/3055/2019	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
	WITH			
7	WP(C)/3601/2019	INDIA CARBON LTD. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.

8	WITH WP(C)/3606/2019	CARBON RESOURCES PVT. LTD. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR. S SAIKIA MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
9	WITH WP(C)/4350/2019	ABDOS LAMITUBES PRIVATE LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
10	WITH WP(C)/5186/2019	CONTROL PRINT LTD. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
11	WITH WP(C)/5233/2019	ASSAM CARBON PRODUCTS LTD. Versus UNION OF INDIA AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. S C KEYAL SC, CENTRAL EXCISE
12	WITH WP(C)/6756/2019	CALCOM CEMENT INDIA LTD. Versus UNION OF INDIA AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
13	WITH WP(C)/6759/2019	CALCOM CEMENT INDIA LTD. Versus UNION OF INDIA AND 7 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
14	WITH WP(C)/6764/2019	ALSTHOM INDUSTRIES LTD. Versus UNION OF INDIA AND 7 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
15	WITH WP(C)/9196/2019	UPPER ASSAM PETROCOKE PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, GST ASSTT.S.G.I.
16	WITH WP(C)/9203/2019	NEW AGE PETCOCK PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, GST ASSTT.S.G.I.
17	WITH WP(C)/113/2020	GENUS POWER INFRASTRUCTURES LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST ASSTT.S.G.I.
18	WITH WP(C)/1838/2020	BARAK VALLEY CEMENTS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.

19	WITH WP(C)/2558/2020	SHREE SHYAM COMMERCIAL CO. Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
20	WITH WP(C)/2573/2020	VISION FOODS AND BEVERAGES Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
21	WITH WP(C)/2582/2020	SHREE SHYAM UDYOG Versus UNION OF INDIA AND 6 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
22	WITH WP(C)/2590/2020	VISION METALIK COMPANY Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I.
23	WITH WP(C)/4355/2020	M/S TIRUPATI DAIRYTECH Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	MR. S C KEYAL, SC, GST (R 5-7) SC, CENTRAL EXCISE MR. R D CHOUDHURY, ASGI (R 1-4)
24	WITH WP(C)/4532/2020	M/S KESHARI INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST MR. S C KEYAL
25	WITH WP(C)/4591/2020	M/S KESHARI POLYMER Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.34-52), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2810/2022	JAHIDUL ISLAM MIRDHA @ JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
2	Bail Appln./2811/2022	MINTU RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
3	Bail Appln./2821/2022	MD. ISMAIL AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M M ZAMAN	PP, ASSAM
4	Bail Appln./2822/2022	SAHJAHAN SAIKH @ SHAHJAHAN SEIKH Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
5	Bail Appln./2825/2022	NARIENDER KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
MOTION				
6	Crl.Rev.P./516/2022 B/O	BABUL RAKHIT Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. P DEKA	PP, ASSAM
7	AB/3127/2022 FIXED	TAPAN DAS Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
8	AB/3139/2022	ALI HOSEN Versus THE STATE OF ASSAM	MR. N M SARKAR	PP, ASSAM
9	AB/3140/2022	SHAHID KHAN @ SAHID KHAN AND ANR. Versus THE STATE OF ASSAM	MS. M MALLIK MS. P ADHIKARI MR. B HUSSAIN	PP, ASSAM
10	AB/3141/2022	MONSUR HASAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

11	AB/3142/2022	DIPON BORAH Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
12	AB/3146/2022	AKHTARA BEGUM Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
13	AB/3147/2022	BHANITA DAS SAHANI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
14	AB/3148/2022	MOIDUL ALI AND ANR. Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
15	AB/3149/2022	DR. SARAT KUMAR DUTTA Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
16	AB/3150/2022	AZGAR AHMED AND ANR. Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
17	AB/3155/2022	BOLORAM PANTATI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
18	AB/3160/2022	HOSEN ALI @ MD. HOSEN ALI AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
<u>ADMISSION</u>				
19	CrI.A./269/2022	A. KAMAL KANTA SARMA Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER	PP, ASSAM
	WITH I.A.(CrI.)/652/2022 in CrI.A./269/2022	A. KAMAL KANTA SARMA Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/3124/2020	DILIP GHOSH Versus THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
21	AB/4214/2021	ABDUL MALIK Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
22	AB/1108/2022	ABU NASER ZELANI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
23	AB/1308/2022	TUKLU DAS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	MD A WADUD PP, ASSAM
24	AB/1880/2022	RAJU SINGH Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
25	AB/2370/2022	SHASHANKA HAZARIKA Versus THE STATE OF ASSAM	G UDDIN MR. S HAQUE MS. P ADHIKARI S YESMIN MR. A H SARKAR	MR M J QUADIR MR. K MIRA PP, ASSAM
26	AB/2401/2022	ABDUL AZIS @ ABDUL AJJ AND 3 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM

27	AB/2415/2022	ANIL GUPTA Versus THE STATE OF ASSAM	MR. S DEKA MR. B. DUTTA MR. S BOIRAGI MR. D GOGOI MS. J BORO MR J DAS	PP, ASSAM
28	AB/2441/2022	AINUL HOQUE Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
29	AB/2527/2022	SAHIDUL ISLAM @ SAHIL AHMED Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
30	AB/2628/2022	RABBUL HUDA Versus THE STATE OF ASSAM	MR. A DEKA MR. J SAIKIA MS. S KAKATI	PP, ASSAM
31	AB/2649/2022	ASHRAFUL BARI CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
32	AB/2694/2022	SONESWAR DEKA Versus THE STATE OF ASSAM	MR. R SARMA MR. N RAJBANGSHI MR. A H CHOUDHURY	PP, ASSAM
33	AB/2696/2022	PARTHA DEB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
34	AB/2703/2022	NUR ISLAM @ NURUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. H A TALUKDAR MS M DAS MS. S DEBNATH	PP, ASSAM
35	AB/2707/2022	BHABESH NATH Versus THE STATE OF ASSAM	MR D TALUKDAR MS B GOSWAMI	PP, ASSAM
36	AB/2710/2022	SMT. INDU DEVI AND 4 ORS. Versus THE STATE OF ASSAM	MR. S P ROY MS. S KUMARI JYOTISH DAS	PP, ASSAM
37	AB/2713/2022	AKBAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
38	AB/2714/2022	CHANMIAH MONDAL Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
39	AB/2721/2022	BAPAN DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
40	AB/2724/2022	DEBAJIT HAZARIKA AND ANR. Versus THE STATE OF ASSAM	MR. M K SARMA	PP, ASSAM
41	AB/2755/2022	SUBHAM SHARMA Versus THE STATE OF ASSAM	MR Z KAMAR MR. C K NATH MR. S MUNIR MR. S MUNIR MR. B SHARMA	PP, ASSAM
42	AB/2772/2022	SITARAM PEGU Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
43	AB/2774/2022	PRADIP KUMAR SARMA Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI	PP, ASSAM
44	AB/2831/2022	RAJIB CHOUDHURY Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
45	AB/2852/2022	MD. ABUL KASHEM @ KASHEM ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM

- 46 AB/2963/2022 AL-AMIN MONDAL @ AL-AMIN AND 2 ORS MR A K AZAD PP, ASSAM
Versus
 THE STATE OF ASSAM
- ORDERS**
- 47 I.A.(CrI.)/475/2022 THE STATE OF ASSAM AND ANR. MR. B BHAGAWATI
 AB 2387/2021(D/O) **Versus** MR. R PHUKAN
 in AB/2387/2021 POONAM THAKUR AND ANR
- 48 I.A.(CrI.)/625/2022 VIVEK SINGH MR. B D KONWAR SR. ADV. PP, ASSAM
 B/O **Versus** MR. R SALOI
 in CrI.Rev.P./453/2022 THE STATE OF ASSAM MR H AGARWAL
 MR J SINGH
- WITH**
 CrI.Rev.P./453/2022 THE STATE OF ASSAM
Versus
 VIVEK SINGH
- 49 I.A.(CrI.)/651/2022 SADDAM HUSSAIN MD. S ALOM
 in CrI.Rev.P./8739/2022 **Versus** MS. A BEGUM
 RUKSANA UDDIN MR. M S ALAM
- WITH**
 CrI.Rev.P./8739/2022 SADDAM HUSSAIN MD. S ALOM
 (Filing Number) **Versus**
 RUKSANA UDDIN (F)
- STAY MATTERS**
- 50 CrI.Rev.P./211/2021 BHAGABAN HALOI AND 2 ORS. MR. B D KONWAR SR. ADV. PP, ASSAM
 PART-HEARD, B/O **Versus** MR. R KALITA
 THE STATE OF ASSAM MR. R SALOI
 MR H AGARWAL
 MR J SINGH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./850/2022	RAJESH KUMAR YADAV Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
ADMISSION				
2	Crl.Pet./469/2018	JITF WATER INFRASTRUCTURE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	PP, ASSAM
3	Crl.Pet./925/2019 B/O	DINDAYAL AGARWALA Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. S AGARWAL PP, ASSAM
4	Crl.Rev.P./90/2020	SMTI MANJU PAUL Versus SMTI MOUSUMI DAS @ SUMI DAS AND 2 ORS.	MR. S DEKA MR. B. DUTTA MS. J BORO	MR. A K GUPTA MR. R S MISHRA
5	Crl.A./232/2022 WITH LCR 4 FILES	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA	PP, ASSAM
6	Crl.A./105/2020	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA	
7	Crl.A./125/2022	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA	
8	Crl.A./234/2022	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA MS N KALITA	MR D SAIKIA (R-1) MR. A BHATTACHARYYA (R-1) PP, ASSAM (R-2)
9	Crl.A./248/2022	MOHESH ORANG @ SANJAY @ MOHESH URANG Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM
10	Crl.Rev.P./426/2022 WITH LCR 1 FILE	ABDUL KALAM Versus REJINA KHATUN	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. D F A AHMED MR R DAS

BAIL HEARING

11	AB/2754/2022 FIXED	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
12	AB/2758/2022 FIXED	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
13	AB/2797/2022 FIXED	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ORDERS

14	Crl.A./221/2014 WITH OFFICE NOTE, LCR 5 FILES	AMAR DEKA Versus STATE OF ASSAM and ANR.	MR.S S DEY MR.M NATH MR.A ROY MS.K DUTTA	PP, ASSAM
15	Crl.A./332/2017	SHRI DILIP DAS Versus SHRI RANTU KALITA	MR.M SARMA MS.I GOHAIN	
16	Crl.A./308/2018 WITH OFFICE NOTE, LCR 4 FILES	NUR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
17	Crl.Pet./416/2019 B/O	IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR B ISLAM	PP, ASSAM
18	Crl.A./27/2020 WITH LCR 4 FILES	MD. NURUL ALI @ NURUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
19	Crl.A./215/2020 WITH OFFICE NOTE, LCR 6 FILES	PALLAB CHUTIA @ KHIRUD Versus THE STATE OF ASSAM AND ANR	MR. D BHUYAN MR. R CHETRI	PP, ASSAM
20	Crl.L.P./19/2021 in Crl.A./8193/2021	JUNU SONOWAL Versus PRATUL SARMA	DR. R SARMAH MS. M PAUL	
	WITH Crl.A./8193/2021 (Filing Number)	JUNU SONWAL Versus PRATUL SARMA A	DR. R SARMAH	
21	I.A.(Crl.)/356/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1 in Crl.A./146/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR. P RAHMAN MR A HAQUE	PP, ASSAM
	WITH Crl.A./146/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR. J AHMED MR. S ISLAM MR. P RAHMAN MR A HAQUE MS. A KAUSHAR	PP, ASSAM
22	Crl.L.P./57/2022 in Crl.A./3062/2021	SANJIT RAM PHOOKAN @ PHOOKUN Versus THE STATE OF ASSAM AND ANR.	MR. D NANDI MS P SARMAH	PP, ASSAM
	WITH Crl.A./3062/2021 (Filing Number)	SANJIT RAM PHOOKAN @ PHOOKUN Versus THE STATE OF ASSAM AND ANR. F	MR. D NANDI	
23	Crl.A./161/2022 WITH LCR 6 FILES	ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	PP, ASSAM
	WITH I.A.(Crl.)/388/2022 in Crl.A./161/2022	ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	PP, ASSAM

24	Crl.Pet./359/2022 WITH LCR 1 FILE, B/O	THE STATE OF ASSAM AND ANR Versus NIZAM UDDIN MAZARBHUIYA	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. P K ROYCHOUDHURY MR N DASGUPTA (r-1) MD. A KHAN MS P SIKDAR (r-1)
25	I.A.(Crl.)/444/2022 WITH OFFICE NOTE in Crl.A./6438/2022 WITH Crl.A./6438/2022 (Filing Number)	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM AND ANR. MAHENDRA CHAUHAN Versus THE STATE OF ASSAM A	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG MR. I H SAIKIA	PP, ASSAM
26	I.A.(Crl.)/455/2022 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./195/2022 WITH Crl.A./195/2022	MANASH CHAKRABORTY Versus THE STATE OF ASSAM AND ANR MANASH CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P ADHIKARI (R2) PP, ASSAM
27	I.A.(Crl.)/536/2022 WITH OFFICE NOTE in CRL.A(J)/7266/2022 WITH CRL.A(J)/7266/2022 (Filing Number)	BIDYUT RAJBHAR Versus THE STATE OF ASSAM AND ANR. BIDYUT RAJBHAR Versus THE STATE OF ASSAM AND ANR. A	DR. B N GOGOI DR. B N GOGOI	PP, ASSAM
28	I.A.(Crl.)/579/2022 in Crl.Rev.P./5511/2022 WITH Crl.Rev.P./5511/2022 (Filing Number)	RABI DEB @ RABINDRA DEB Versus MUNNI DEB RABI DEB @ RABINDRA DEB Versus MUNNI DEB (E)	MR J R LASKAR MR J R LASKAR	
29	Crl.Pet./754/2022 WITH LCR 2 FILES	AFSER KHAN AND ANR. Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
<u>STAY MATTERS</u>				
30	Crl.Rev.P./127/2016 WITH LCR 3 FILES	UTPAL SARMA Versus THE STATE OF ASSAM	MR.B DEKA MR.P JAIN MR.K BHARDWAJ	PP, ASSAM
31	Crl.Pet./1006/2016 WITH LCR 3 FILES	PABITRA KR. DAS Versus STATE OF ASSAM and 2 ORS.	MS.S AHMED MRS.S P HUSSAIN	PP, ASSAM
32	Crl.Rev.P./452/2017 WITH LCR 4 FILES	DEBESH GOSWAMI Versus THE STATE OF ASSAM and ANR.	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR. A K DAS (R2) MR. M J GOGOI (R2) PP, ASSAM
33	Crl.Rev.P./487/2017 WITH LCR 4 FILES	NOLIN RAJKHOWA and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	R SARMA,R PP, ASSAM
34	Crl.Pet./208/2018	M/S. DPM BONDED WAREHOUSE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA(SR. ADV) MS. C CHOUDHURY MS P DASGUPTA	MR. P N GOSWAMI SC, EXCISE DEPTT. PP, ASSAM
35	Crl.Rev.P./175/2019 WITH LCR 4 FILES	BHUJYOTI BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N ALAM MR. S U AHMED PP, ASSAM
36	Crl.Rev.P./220/2019 WITH LCR 4 FILES	RATAN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R HUSSAIN MR. R HUSSAIN MR. M K BORAH (P1,P2) MR N AHMED MR A ALI MR. V SHARMA	MR. N ISLAM (R2) PP, ASSAM
37	Crl.Pet./518/2019	DR. ROBIN DOLEY Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR H K NATH	MR. A K GUPTA (R2) MR. R S MISHRA (R2) PP, ASSAM

38	Crl.Pet./1091/2019	SAHER UDDIN @ SAHER ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA	MRS. B GOGOI MR. A SARMAH PP, ASSAM
39	Crl.Pet./1408/2019 WITH LCR 1 FILE	PRASANTA KUMAR BORA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR. A KHANIKAR MR. D P GOSWAMI PP, ASSAM
40	Crl.Pet./609/2020 WITH LCR 2 FILES	ANJUMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA MR M RAHMAN	MR. R K JAIN (R-2) TRISHNA RAMCHIARY (R-2) PP, ASSAM
41	Crl.Pet./114/2022 WITH LCR 1 FILE	RATAN PAUL AND ANR Versus THE EMPLOYEES STATE INSURANCE CORPORATION	MR. U K BARMAN MR H ALI MR. R KONWAR	SC, ESIC
42	I.A.(Crl.)/614/2022 in Crl.Pet./1211/2018 WITH Crl.Pet./1211/2018	PABAN BHARADWAJ Versus DUL SAIKIA AND 2 ORS. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR P BHARDWAJ MR. K SINGHA	MR. K SINGHA PP, ASSAM MR P BHARDWAJ (R2) PP, ASSAM
43	Crl.Pet./625/2022 WITH LCR 2 FILES	LAKHESWAR SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ON MONDAY, TUESDAY AND WEDNESDAY ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2814/2022	SADEK ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
MOTION				
2	Tr.P.(C)./104/2022	SMT. FORMEEN GHOSH @ LIZA Versus PARTHA GHOSH	MR. B K BHATTACHARJEE MS. P SAHA	
3	Tr.P.(C)./105/2022	HEMANTA BORGHAIN Versus SUMITRA BORGYARI	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	
4	CRP(IO)/251/2022	HURMUG ALI Versus DANEZ ALI	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
5	CRP(IO)/252/2022	VARUN BEVERAGES LIMITED Versus M/S BAKSKISH ENTERPRISES AND ANR	MR. B K JAIN	
6	CRP(IO)/253/2022	DIPAK SHARMA Versus ASHOK KUMAR SANCHETI	MR P DEKA MR. N N JHA MS M SAHOO	
ADMISSION				
7	CRP(IO)/132/2021	NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. M SARMA (r-1,2) MR. G K GUPTA (R-3) MS. P P DAS (r-1,2)

	WITH I.A.(Civil)/2091/2021 in CRP(IO)/132/2021	NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS.	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
8	Test.App./13/2022	KSHEMANKAR CHOUDHURY Versus KSHIRODE CHANDRA CHOUDHURY AND 9 ORS .	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	
9	RFA/35/2022	KUNJA MOHAN SAIKIA Versus RUMI SAIKIA AND ANR.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	
10	CRP/95/2022	BASUDEV NEWAR AND ANR Versus JESMIN BORAH AND 2 ORS (A)	MR. B CHAKRAVARTY MR. S UPADHAY	MR. P SUNDI
11	MFA/99/2022	MUNNI HALOI AND 3 ORS. Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
12	CRP(IO)/127/2022	REBA RANI RAJBONGSHI Versus LANKESWAR BARMAN	MR. B J MUKHERJEE MS R SAHA	MS. R CHOUDHURY
13	MACApp./608/2022	RUPAM DAS Versus RAMESH DAS AND ANR.	MR. S K GOSWAMI MR R SHARMA MR A C ALI	MR. A J SAIKIA (r-2) MR G S BORO
14	MACApp./752/2022 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. MALABIKA SARMA GOGOI @ GOGOI SARMA AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/3077/2022 in MACApp./752/2022	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. MALABIKA SARMA GOGOI @ GOGOI SARMA AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
15	WITH MACApp./594/2019	SMTI. MALABIKA SARMA GOGOI AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MS. P BHATTACHARYA MR. A BORUA MR. S SINGH	MR. A DUTTA MRS. P M DUTTA
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./2645/2022 FIXED	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
17	RSA/48/2022	ON THE DEATH OF SMT. ANI TAMULI @ ANIMA TAMULI HER LEGAL HEIRS ASHOK TAMULI AND ORS. AND 8 ORS Versus SMTI RENU DEVI AND 2 ORS	MR. S P ROY MS. N RAI MS S DAS	
	WITH I.A.(Civil)/936/2022 in RSA/48/2022	ON THE DEATH OF SMT. ANI TAMULI @ ANIMA TAMULI HER LEGAL HEIRS ASHOK TAMULI AND ORS. AND 8 ORS Versus SMTI RENU DEVI AND 2 ORS	MR. S P ROY MS. N RAI MS S DAS	
18	RSA/144/2022	BHABENDRA NATH SARMA Versus RATUL KALITA	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	

	WITH I.A.(Civil)/2896/2022 in RSA/144/2022	BHABENDRA NATH SARMA Versus RATUL KALITA	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY	
19	RSA/145/2022	MD. NAUSHAD HUSSAIN @ ZARIN HAZI Versus MD. SHOAIB BORA AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR. A R SHOME MR A J GHOSH MR D NANDI	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA
	WITH I.A.(Civil)/2925/2022 in RSA/145/2022	MD. NAUSHAD HUSSAIN @ ZARIN HAZI Versus MD. SHOAIB BORA AND 3 ORS	MR. A R SHOME	
20	RSA/146/2022	SAYED PASNUR ALI Versus MUNNAF ALI	MR A ISLAM MR M RANA	
	WITH I.A.(Civil)/2922/2022 in RSA/146/2022	SAYED PASNUR ALI Versus MUNNAF ALI	MR A ISLAM MR M RANA	
ORDERS				
21	RSA/107/2012 WITH LCR	MANIZAMAN HAZARIKA Versus ON DEATH OF FUJAN BIBI HER LEGAL HEIR - MD. KAMRUL HAZARIKA and ORS.	MS.G DEKA MS.A DAS MS.P CHAKRABORTY	MR. T U LASKAR MR.H RAHMAN(R- 1-4&6) MRA SHARMAR- 1-4and6 MRA SHARMAR- 1-4and6
22	MC/1800/2014 in RSA SL. NO. 160921	MD. ASLAM KHAN and 3 ORS, Versus MD. MOFIZUL HAQUE and 7 ORS,	MR.A SAHAD MR.M U MAHMUD MR.S F CHISTIE MR.J B SAIKIA	MR.A K GUPTA MR.R S MISHRA
23	MC/3178/2014 in RSA SL. NO. 172779	MD. ABU TAHER, Versus MD. HASAN ALI and 21 ORS,	MR.P K ROYCHOUDHURY MR.N G KUNDU MR.B C CHOUDHURY	
24	I.A./765/2016 in RSA/59/2016	SRI. KASHINATH DAS Versus SRI BIPUL SARKAR and 34 ORS.	MR.B HUSSAIN MR.A K HUSSAIN MR.A AWAL MR.T C KHETRI	
	WITH RSA/59/2016	SRI KASHINATH DAS and 4 ORS Versus SRI BIPUL SARKAR and 34 ORS	MR. A K HUSSAIN MR. A AWAL MR. H HUSSAIN MR. T C KHETRI	MR. B K BHAGAWATI (R- 2,5,6,8,12&13)
25	I.A.(Civil)/4132/2017 in RSA SL. NO. 240242	ON THE DEATH OF KULADHAR KUMAR HIS LEGAL HEIRS HARMOHAN KUMAR and ANR Versus ROSHMI GOSWAMI and ANR,	MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	MR Z MUKIT (R1.1, R1.2) MR. A SATTAR (R1.1, R1.2)
	WITH MC/968/2015	ON THE DEATH OF KULADHAR KUMAR HIS LEGAL HEIRS HARMOHAN KUMAR Versus DHRUBA GOSWAMI and ANR,	MR S DUTTA MR. A D CHOUDHURY MS P DAS MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MS. K KHAN MS. A DAS MR. S DEY MR. B HAZARIKA MS. P CHAKRABORTY	MR. Z MUKIT (R1) MR. A SATTAR (R1) MS. N BARMAN
	WITH I.A.(Civil)/4133/2017	ON THE DEATH OF KULADHAR KUMAR HIS LEGAL HEIRS HARMOHAN KUMAR and ANR Versus ROSHMI GOSWAMI and ANR,	MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	MR Z MUKIT (R1.1, R1.2) MR. A SATTAR (R1.1, R1.2)

	WITH I.A.(Civil)/4134/2017	ON THE DEATH OF KULADHAR KUMAR HIS LEGAL HEIRS HARMOHAN KUMAR and ANR Versus ROSHMI GOSWAMI and ANR,	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR Z MUKIT (R1.1, R1.2) MR. A SATTAR (R1.1, R1.2)
26	I.A.(Civil)/4088/2018 in RSA/14847/2018	ON THE DEATH OF SMT BANESWARI GOGOI HER LEGAL HEIR SRI BUDHESWAR GOGOI Versus SHRI SANJIB GOHAIN AND 11 ORS	MR. S SAHU MS. N DEY	MR. S PAUL (R1,R2) MR. U SAIKIA (R1,R2)
	WITH RSA/14847/2018 (Filing Number)	ON THE DEATH OF SMT BANESWARI GOGOI HER LEGAL HEIR SRI BUDHESWAR GOGOI Versus SHRI SANJIB GOHAIN AND 11 ORS		
27	RSA/235/2019	SRI BISWAJIT SARKAR Versus SMTI. MAYA SHEEL AND 5 ORS.	MR. K R PATGIRI MRS. C DAS	MR. K D CHETRI MR I B KAKATI MS R BARUAH
28	RSA/273/2019	NAKUL CHANDRA PAUL Versus PRABAL KUMAR BORA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S SAHU
	WITH I.A.(Civil)/4146/2019 in RSA/273/2019	NAKUL CHANDRA PAUL Versus PRABAL KUMAR BORA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
	WITH I.A.(Civil)/3106/2022 in RSA/273/2019	ON THE DEATH OF NAKUL CHANDRA PAUL HIS LEGAL HEIRS REBA RANI PAUL Versus PRABAL KUMAR BORA AND 7 ORS	MR. A GANGULY MR. A DHANUKA	
	WITH I.A.(Civil)/3107/2022 in RSA/273/2019	ON THE DEATH OF NAKUL CHANDRA PAUL HIS LEGAL HEIRS REBA RANI PAUL Versus PRABAL KUMAR BORA AND 7 ORS.	MR. A GANGULY MR. A DHANUKA	
29	I.A.(Civil)/2315/2019 in RSA/3650/2019	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	MR. J DEKA
	WITH RSA/3650/2019 (Filing Number)	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS		
	WITH I.A.(Civil)/130/2022	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS AND ORS Versus SRI TARA MOHAN BISWAS AND ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MS R BEGUM MR Z RAHMAN	
30	I.A.(Civil)/3432/2019 in RSA/104/2002(D/O) in RSA/104/2002	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS Versus ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MR. M H RAJBARBHUIYAN MS. S RASUL
	WITH I.A.(Civil)/3434/2019	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS Versus ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	

31	I.A.(Civil)/508/2020 in RFA/2169/2020	SMTI. ANJANA CHAKRAVARTHY Versus SRI SUBRATA DAS	MR. A K DAS MR. S SAHU MR. M J GOGOI	MR. R K BHUYAN MS. A MEDHI MS. D SONOWAL MR. M KASHYAP
	WITH RFA/2169/2020 (Filing Number)	SMTI ANJANA CHAKRAVARTHY Versus SRI SUBRATA DAS		
	WITH I.A.(Civil)/2171/2020 (Filing Number)	SMTI ANJANA CHAKRAVARTHY Versus SRI SUBRATA DAS		
32	I.A.(Civil)/999/2021 in MACApp./4149/2021	DHRUBA LATA DEKA AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MR H DAS R BORUAH	
	WITH MACApp./4149/2021 (Filing Number)	DHRUBA LATA DEKA AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND 3 ORS. E	MR H DAS	
33	CO/30/2022 WITH LCR in MACApp./75/2022	BEGUM JYOTSHNA HOQUE AND 3 ORS. Versus RELIANCE GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. M DUTTA MR K M BORA	
	WITH MACApp./75/2022	RELIANCE GENERAL INSURANCE CO. LTD. Versus BEGUM JYOTSHNA HOQUE AND 5 ORS. B	MR T KALITA MR. A KAKATI	MR. M DUTTA MR. A BHATTACHARYYA MR K M BORA
34	Tr.P.(C)./47/2022	SMTI. MOUCHUMI PATHAK @ MOUSUMI PATHAK AND 3 ORS Versus PRANJAL SHARMA @ BABLU	MR. I C DEKA	
35	RSA/56/2022	BHOLANATH BHUYAN AND ANR. Versus ON THE DEATH OF PRABHAT RAY CHOUDHURY HIS LEGAL HEIRS RITA DUTTA CHOUDHURY AND ORS.	MR. N K KALITA MR D DEKA	MR D CHOUDHURY MR M CHOUDHURY MR N RAY
	WITH I.A.(Civil)/1047/2022 in RSA/56/2022	BHOLANATH BHUYAN AND ANR. Versus ON THE DEATH OF PRABHAT RAY CHOUDHURY HIS LEGAL HERIS RITA DUTTA CHOUDHURY AND ORS.	MR. N K KALITA MR D DEKA	
36	Tr.P.(C)./58/2022	SANJUKTA DUTTA Versus MRIDUPABAN GOGOI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MS. S BORA MS. N CHAKRABORTY
37	MACApp./76/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus KHAGESWAR SAIKIA AND 2 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. S SHARMA (r-2) MR. U SAIKIA MS. P TALUKDAR (r-2)
38	Review.Pet./128/2022 in CRP/55/2021(D/O)	REETA DAS AND 2 ORS. Versus ARCHANA DAS	MR. A K RAY MR. I GOGOI MISS T DAS MS. A DEB	MS S SHARMA MS S SHARMA
	WITH Review.Pet./10287/2022 (Filing Number) in FAO/57/2019(D/O)	ARCHANA DAS Versus REETA DAS AND 2 ORS. F	MS S SHARMA	
	WITH I.A.(Civil)/2635/2022	ARCHANA DAS Versus REETA DAS AND 2 ORS.	MS S SHARMA	MR. A K RAY
40	Cont.Cas(C)/279/2022	PRADIP CHANDRA DEKA Versus CHAMPAK DEKA	MR I RAFIQUE	MR. A PAUL

41	I.A.(Civil)/1380/2022 in RSA/66/2019	FAISAL AHMED AND 7 ORS Versus MD. ABDUL HASIB CHOUDHURY AND ORS	MR D N BHATTACHARYYA MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MS. U BARUAH
	WITH RSA/66/2019	FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS.	MR. B C DAS MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MR. N DHAR MS. U BARUAH
	WITH I.A.(Civil)/377/2022 in RSA/66/2019	FAISAL AHMED AND 7 ORS. Versus ABDUL HASIB CHOUDHURY AND ORS.	MR D N BHATTACHARYYA	MR. N DHAR
	WITH I.A.(Civil)/1358/2022 in RSA/66/2019	FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS.	MR D N BHATTACHARYYA MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MS. U BARUAH
42	I.A.(Civil)/1675/2022 in RSA/71/2001(D/O), WITH LCR in RSA/71/2001	MD MOKBUL ALI Versus MD RAMJAN ALI AND ANR	MR. I ALAM MR. T SK MS. R R BORAH	MR. L R MAZUMDER (R-1,2) MR. A ISLAM (R-1,2)
43	I.A.(Civil)/2179/2022 B/O in MACApp./271/2021 WITH MACApp./271/2021	ARCHANA MEDHI AND 3 ORS. Versus ORIENTAL INSURANCE COMPANY LTD.	MR. M HUSSAIN	MS. R D MOZUMDAR
	WITH I.A.(Civil)/1863/2021 in MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. Versus ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M HUSSAIN (R1-R3, R4)
44	I.A.(Civil)/2717/2022 WITH LCR in RFA/7794/2022 WITH RFA/7794/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus ARCHANA MEDHI AND 5 ORS. THE EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND 2 ORS. Versus SADEKA BEGAM AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MR. P KHATANIAN MR A A KHAN	MR. M HUSSAIN (R1-R3, R4)
	WITH RFA/7794/2022 (Filing Number)	THE EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND 2 ORS. Versus SADEKA BEGAM AND 5 ORS. F	MR A A KHAN	
45	I.A.(Civil)/3146/2022 in RSA/10856/2022 WITH RSA/10856/2022 (Filing Number) WITH I.A.(Civil)/10859/2022 (Filing Number)	MAJUN ALI AND ORS. Versus MOJAFFAR ALI @ MASFIR AND ORS. MAJUN ALI AND ORS. Versus MOJAFFAR ALI @ MASFIR AND ORS. A MAJUN ALI AND ORS. Versus MOJAFFAR ALI @ MASFIR AND ORS. A	MR. B C DAS MR J H SAIKIA MR. B C DAS MR. B C DAS	
<u>STAY MATTERS</u>				
46	CRP(IO)/177/2017	DEEPAK KUMAR BHUYAN Versus BIRENDRA NATH BORDOLOI and ANR.	MS.P BARUAH	
47	CRP(IO)/267/2018	TASER ALI Versus JAMIRUDDIN @ JAMINSHA SHEIKH AND ANR.	MR. M NATH MR. R J BORDOLOI MR. R ALI	MR. R DE (R2)
48	Tr.P.(C)./61/2021	SMT. JYOTI AGARWAL (KHETAWAT) Versus HEMANT KHETAWAT	MR B AGARWAL MR A KAKOTI MS S BORA	MR B SHARMA

49 Tr.P.(C)/61/2022

SANCHITA GHOSE

Versus

RAJIB GHOSE

MR. I A HAZARIKA

MR. H ALI

MR. R A CHOUDHURY

50 Tr.P.(C)/78/2022

PRITI SIKHA DEVI

Versus

DEBRAJ BARMAN

MRS S RAHANA

MR I U CHOUDHURY

MR. A M AHMED

P. GHOSH

MR D TALUKDAR

MR N P DAS

MR P CHOUDHURY

MS B GOSWAMI

MS E K VAIPHEI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.53-70),AND CIVIL BENCH (MAC.APP)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./96/2019 WITH LCR 5 FILES	SRI MONTU BORAH Versus THE STATE OF ASSAM AND ANR	MR N M HAZARIKA MR. P KATAKEY	PP, ASSAM
2	Crl.A./403/2019 WITH OFFICE NOTE, LCR 4 FILES	SOFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS P LEKHARU	PP, ASSAM
3	Crl.Rev.P./416/2019 WITH LCR 4 FILES	LOHIT RABHA Versus THE STATE OF ASSAM AND ANR.	MR. N UPADHAYAY MR. A B T HAQUE	MD A K AHMED (R-2) MS S BARUAH (R-2) PP, ASSAM
4	Crl.Pet./1342/2019	M/S. INDUSVIVA HEALTH SCIENCES PVT. LTD. Versus THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
5	Crl.Pet./522/2020	SAKIL AHMED @ SAKIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. D GOSWAMI MS. M GOGOI MR. S M BARUAH	PP, ASSAM
6	Crl.Rev.P./13/2021 WITH LCR 3 FILES	SHUKLA CHAKRABORTY Versus STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. A AHMED (R2) MR. M A CHOUDHURY (R-2) PP, ASSAM
7	Crl.Pet./59/2022	MUSSTT AMBIA BEGUM AND ANR Versus RAIHENA BEGUM	MR. A SARMA MR B CHOUDHURY MR. LENTSO MR H KALITA	MR. A MANNAF MD A S ALI MS J BEGUM
8	Crl.Rev.P./105/2022 WITH LCR 2 FILES	RAHIM ALI PRODHANI Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	MR. A K AHMED (R-2) MR A AHMED (R-2) PP, ASSAM
9	Crl.Pet./166/2022 B/O	RIAZ UDDIN @ RIAZ UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	MR J P KACHARI (r-2) PP, ASSAM
10	Crl.A./263/2022	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM

	WITH I.A.(CrI.)/206/2020 in CrI.A./263/2022	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
11	CrI.Pet./397/2022 WITH LCR 6 FILES, FIXED	SUNAYANA BANSAL Versus THE STATE OF ASSAM AND 2 ORS	MS. G BORAH MR. S K AGARWAL	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI PP, ASSAM
12	CrI.Pet./466/2022	ADARSH JHUNJHUNWALA Versus UNION OF INDIA AND ANR.	MR. M SMITH MR S A HUSSAIN	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
13	CrI.Pet./542/2022 WITH LCR 1 FILE, B/O	DIPAK DEY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS	MR. RAJARSHEE DE (r-2) PP, ASSAM
<u>ORDERS</u>				
14	CrI.A./38/2012 WITH LCR 5 FILES	AMIR UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR.A R TALUKDAR	PP, ASSAM
15	I.A.(CrI.)/197/2018 CRL.REV.P. 183/2017(D/O), WITH LCR 2 FILES	MANOWARA BEGUM Versus MD. MANTUSH CHOUDHURY @ MANTU CHOUDHURY AND ANR.	MR Z KAMAR MR. G R A MOTTAQUEE	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM
16	CrI.L.P./63/2019 in CrI.A./4388/2019	SRI DEVDULAL SHARMA Versus SRI NITYANANDA BARUAH AND ANR	MR. S K BHATTACHARYYA MR. B SINHA	MR. S SARMA (R1) MR. R HAZARIKA (R1) MR. C CHAKRAVARTY (R1) MR D DAS (R1) PP, ASSAM
	WITH CrI.A./4388/2019 (Filing Number)	SRI DEVDULAL SHARMA Versus SRI NITYANANDA BARUAH AND ANR		
17	CrI.A./142/2019 WITH LCR 4 FILES	SRI JAY RAM RAY Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	MR. B K MAHAJAN, SPL. COUNSEL, WILD LIFE PROTECTION ACT PP, ASSAM
18	I.A.(CrI.)/146/2019 WITH LCR 3 FILES in CrI.A./79/2019 WITH CrI.A./79/2019	SRI SAJAL NATH Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MS H KONWAR	PP, ASSAM
	WITH CrI.A./79/2019	SRI SAJAL NATH Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MS H KONWAR	MS. L DEVI PP, ASSAM
19	CrI.L.P./3/2020 in CrI.A./12613/2019	MD. MAJID ALI Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MR H GUPTA	PP, ASSAM
	WITH CrI.A./12613/2019 (Filing Number)	MD. MAJID ALI Versus THE STATE OF ASSAM AND ANR		
20	I.A.(CrI.)/241/2020 WITH LCR 2 FILES in CrI.A./108/2020 WITH CrI.A./108/2020	MALLIKA BRAHMA Versus THE STATE OF ASSAM AND ANR.	MR G UZIR MR. M SAIKIA	PP, ASSAM
	WITH CrI.A./108/2020	SRI MALLIKA BRAHMA Versus THE STATE OF ASSAM and ANR	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR G J TALUKDAR	PP, ASSAM
21	I.A.(CrI.)/193/2021 in CrI.A./92/2021 WITH CrI.A./92/2021	MAHESH SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. N NATH MR. D THAKUR	PP, ASSAM
	WITH CrI.A./92/2021	MAHESH SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. N NATH MR. D THAKUR	PP, ASSAM

22	Crl.Pet./640/2021 WITH LCR 4 FILES	ABUB AHMED MAZUMDER AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S BANIK A N HUSSAIN MS F BEGUM	PP, ASSAM
23	Crl.L.P./20/2022 in Crl.A./8137/2021 WITH Crl.A./8137/2021 (Filing Number)	BHUPEN KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS. BHUPEN KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS. E	MR. B PHUKAN MR N M HAZARIKA MR N M HAZARIKA	PP, ASSAM
24	Crl.L.P./27/2022 WITH OFFICE NOTE in Crl.A./3190/2022 WITH Crl.A./3190/2022 (Filing Number)	OM PRAKASH YADAV Versus SAHADAT KHAN OM PRAKASH YADAV Versus SAHADAT KHAN E	MR. D SARAF MR. S S GUPTA MS M SHARMA MR P AGARWAL MR. D SARAF	MS. T ROY MS M ROY
25	Crl.A./149/2022 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(Crl.)/375/2022 in Crl.A./149/2022	MEHEBUL ISLAM Versus THE STATE OF ASSAM AND ANR. MEHEBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	H A AHMED MR. R ALI MR A S SK H A AHMED MR. R ALI MR A S SK	MR. T DEURI (r-2) J RABHA (r-2) MR J A KAZI PP, ASSAM PP, ASSAM
26	Crl.Rev.P./396/2022 B/O	ROSHIDUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB	PP, ASSAM
<u>HEARING</u>				
27	Crl.Rev.P./226/2016 WITH LCR 3 FILES, B/O	MADANLAL AGARWAL Versus THE STATE OF ASSAM AND ANR	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN	MR.P DAS(R-2) MR.H MAURYA(R-2) MR.D K KOTHARI(R-2) MRR K MOUR(R-2) MS.L SRIVASTAVR-2 MR.P JAIN(R-2) MR.B P CHANGMAI(R-2) PP, ASSAM MRS SANCHETI(R-2) MR.R C SANCHATI(R-2)
28	Crl.Pet./387/2017 WITH LCR 2 FILES, B/O WITH	AHMED HUSSAIN Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.A M BORA MR.P N GOSWAMI MR.I KALITA	PP, ASSAM
29	Crl.Pet./543/2017 WITH	JYOTI PRASAD BORA Versus THE STATE OF ASSAM and 2 ORS.	MR.P N GOSWAMI MR.A K AZAD MR.R R GOGOI MR.B AHMED	PP, ASSAM
30	Crl.Pet./407/2019	BIPUL CHANDRA SHARMA @ BIPUL SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MR. B DAS	PP, ASSAM
31	Crl.Pet./519/2021 B/O	BINDITA SEN Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. JYOTIRMOY ROY MR. R C DAS MR. T DEURI MS T WAPANGLA MR. C. SHIL	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
<u>STAY MATTERS</u>				
32	Crl.Rev.P./487/2014	SPONDON KASHYAP Versus THE STATE OF ASSAM and ANR	MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA	PP, ASSAM

	WITH Crl.M.C./974/2014 (STAY PET.) in Crl.Rev.P./487/2014	SPONDON KASHYAP Versus THE STATE OF ASSAM and ANR	MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA	PP, ASSAM
33	Crl.Rev.P./56/2018 WITH LCR 3 FILES	SURAJ KARMAKAR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MR. P BORDOLOI	MS. P BARUAH MS G SARMAH PP, ASSAM
34	Crl.Rev.P./211/2018 WITH LCR 5 FILES	K. RAMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
35	Crl.Rev.P./311/2018 WITH LCR 3 FILES	JAJIDUL ISLAM @ JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	MR J ISLAM (R2) MR. T MOHAMMAD (R2) PP, ASSAM
36	Crl.Rev.P./429/2018	RAMEN KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	MR S HUSSAIN (r-2) MS B DEVI (r-2) MR P SAH (r-2) PP, ASSAM
	WITH I.A.(Crl.)/860/2018 in Crl.Rev.P./429/2018	RAMEN KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM
37	Crl.Pet./1247/2018 WITH LCR 1 FILE	RAKESH G. MOMIN Versus THE STATE OF ASSAM AND ANR	MR. U HAZARIKA MRS R DEKA MS. T SOM MR H DAS	MR. B D DEKA (OP2) MR. M DAS (OP2) N CHAUDHURY (OP2) PP, ASSAM
38	Crl.Pet./169/2019 WITH LCR 1 FILE	KANDARPA KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. D K DAS MR. N K KALITA MS. P BHUYAN MR D DEKA	MR. B P SINHA (R2) MR. I AHMED (R2) PP, ASSAM
39	Crl.Pet./230/2019 WITH LCR 1 FILE	VINAY SINGH TANWAR AND 7 ORS. Versus RAJNI AND ANR	MR. A GOYAL MR G KHANDELIA MR. K DEKA	MR P K DAS (R1) PP, ASSAM(R2)
40	Crl.Pet./750/2019	PRATUL KUMAR GHOSH Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
41	Crl.Pet./26/2020	SANDEEP JAISWAL Versus M/S. ESSKAY INDUSTRIES AND ANR.	MR. B DEKA MS P BARUAH	PP, ASSAM (R2)
42	Crl.Pet./537/2022	KHAGENDRA NATH HAZARIKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	MR. J K GOSWAMI MR. J BARMAN PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P), AND CIVIL BENCH(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	FAO/5/2021 FIXED	PABITRA BORO Versus BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	MR. D A KAIYUM (R-1,2,3,4,5) MR. N ISLAM (R-1,2,3,4,5) MR. M HUSSAIN (R-1,2,3,4,5)
	WITH I.A.(Civil)/1849/2021 in FAO/5/2021	PABITRA BORO Versus BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	
2	MACApp./282/2021	NATIONAL INSURANCE CO. LTD Versus MUSSTT JUSNA KHANAM and 5 ORS	MS.K DEKA	MR. P D NAIR
3	MACApp./49/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS	MR S DUTTA MR. S DUTTA	MS. J PAUL MS. S AHMED (R-1,2,3)
	WITH I.A.(Civil)/368/2021 in MACApp./49/2022	ORIENTAL INSURANCE COMPANY LTD. Versus JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS.	MR S DUTTA MR S DUTTA	MS. J PAUL
	WITH I.A.(Civil)/169/2022 in MACApp./49/2022	SMT. JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS F	MS. J PAUL MS. S AHMED (R-1,2,3)	MR S DUTTA
	WITH I.A.(Civil)/234/2022 in MACApp./49/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS	MR S DUTTA	MS. J PAUL MS. S AHMED (R-1,2,3)
4	MACApp./567/2022	SUBHAM KANU Versus KANCHA ALI AND 2 ORS (D)	MR. B K DAS MD S ALI MR D J ADHIKARY	

5	MACApp./581/2022	MD. AJIJUL HOQUE AND 2 ORS Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS (E)	MD J ALOM MR R ISLAM	MR. K K BHATTA (R-1) MS JONA TALUKDAR (R-1) MS R DEVI (R-1)
6	MACApp./600/2022	SMTI REKHA SINGH Versus NEW INDIA ASSURANCE CO. LTD AND 4 ORS	MR. P K MAZUMDAR MS. S BHATTACHARYYA	MR SISHIR DUTTA MR. K K BHATTA MS. M CHOUDHURY MS R DEVI
7	MACApp./667/2022 WITH LCR	SECRETARY JOLJOLI SELF HELF GROUP Versus MOMENA BEGUM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR. A AHMED (R- 2&3) MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
	WITH I.A.(Civil)/2774/2022 in MACApp./667/2022	SECRETARY JOLJOLI SELF HELF GROUP Versus MOMENA BEGUM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR. A AHMED (R- 2&3) MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
8	MACApp./693/2022	ROHIT CH. CHOUDHURY Versus BIPUL CHOUDHURY AND ANR.	MRS. S ROY MS I DAS	MRS B ACHARYA MR. A ACHARYA (R-2)
9	MACApp./699/2022	SMTI. SUNAIMONI HAZONG Versus UNITED INDIA INSURANCE COM. LTD.	B R DAS	MR. K K BHATTA (R-1) MR J JOHN (R-1) MS JONA TALUKDAR (R-1) MS R DEVI (R-1)
10	MACApp./756/2022	UNITED INDIA INSURANCE CO. LTD Versus SHRI SANJOY SAHA AND 2 ORS	MR. S DUTTA MRS. S ROY MS. I DAS	
	WITH I.A.(Civil)/3084/2022 in MACApp./756/2022	UNITED INDIA INSURANCE CO. LTD. Versus SHRI SANJOY SAHA AND 2 ORS.	MR. S DUTTA MRS. S ROY MS. I DAS	
ORDERS				
11	MACApp./24/2010 WITH MACApp./97/2010, MACApp./143/2010 & MACApp./144/2010(ALL ARE D/O)	NATIONAL INSURANCE COMPANY LTD. Versus KRISNA TASA and 5 ORS		MR.K K BHATRA(R-6) MS.D D ROY MR.R K BHATRA(R-6) MSR D KAKATI MR.A AHMED MS.P HUJURI(R-6) MS.S DAS(R-6)
12	MACApp./228/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus SRI DEBA KT BORDOLOI @ DEBA BORDOLOI and 2 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA	MR. S DAS MS. D BARUAH MR. N BORUAH MR. K DAS
	WITH I.A.(Civil)/1110/2016 in MACApp./228/2016	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus SRI DEBA KT BORDOLOI @ DEBA BORDOLOI and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
13	I.A.(Civil)/203/2017 in CRP/289742/2017	SMT. BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR.B CHAKRABORTY MR.S CHAKRABORTY	
	WITH CRP/289742/2017 (Filing Number)	BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MS.K PHUKAN	PP, ASSAM

14	I.A.(Civil)/2775/2017 in MFA/301940/2017	EMPLOYEE'S STATE INSURANCE CORPORATION and 5 ORS, Versus M/S INDIAN OIL CORPORATION LTD. and 3 ORS,	MR.K K NANDI MS.P KALITA	MR. N DEKA MR. M GOGOI
	WITH MFA/301940/2017 (Filing Number)	EMPLOYEES STATE INSURANCE CORPORATION and 5 ORS Versus M/S INDIAN OIL CORPORATION LTD and 3 ORS		
15	MFA/80/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI SANDHYA SEAL and ANR	MR S S SHARMA MS L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. S DEKA MD. S ISLAM MR. N BARUAH FOR CAVEATOR
16	MACApp./512/2018 WITH LCR	MD MONUR ALI and 3 ORS Versus THE ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD and 2 ORS	MS. S KHANIKAR MR P CHOUDHURY	
17	MACApp./719/2018 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus SRI NILUTPAL RAJKHOWA AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
18	I.A.(Civil)/4348/2018 in MFA/15260/2018	UNION OF INDIA Versus M/S NORTH EAST IODIZED SALT PVT LTD	MS. M CHATTERJEE MS. K KALITA MRS U CHAKRABORTY	MR. K P MAHESWARI MS. L DAS
	WITH MFA/15260/2018 (Filing Number)	UNION OF INDIA Versus M/S NORTH EAST IODIZED SALT PVT LTD		
19	MFA/13/2019 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMT KAMLI RANI DEB AND ANR	MR T KALITA MR. A KAKATI	MR G J SHARMA (R1) MS. S NATH (R1)
	WITH I.A.(Civil)/19/2019 in MFA/13/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMT KAMLI RANI DEB AND ANR	MR T KALITA MR. A KAKATI	
20	CRP/57/2019	SANJIB GOHAIN AND ANR. Versus BONTI CHUTIA AND 2 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	
21	MFA/148/2019 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. GAURI DAS AND 5 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. M TALUKDAR MR. A SHAKIL
	WITH I.A.(Civil)/2025/2019 in MFA/148/2019	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. GAURI DAS AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
22	MACApp./176/2019 WITH LCR	SRI BHARAT CHANDRA DEKA Versus SRI BRIJ MOHAN MAHESWARI and ANR	MR. S DAS MR. B PUSHILAL	MR. A TALUKDAR (R-2) MS. L SHARMA (R-2) MR. K K BHATTA MR. J JOHN (R-2)
	WITH			
23	MACApp./121/2017	RELIANCE GENERAL INSURANCE CO. LTD Versus SRI BHARAT CH DEKA and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR B PUSHILAL
24	MACApp./274/2019 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. Versus RAMESH KUMAR GUPTA and 4 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. M DAS (R-1) MS. R BEGUM (R-1)
25	I.A.(Civil)/1422/2019 in MACApp./2461/2019	NATIONAL INSURANCE COMPANY LTD. Versus SMTI. ARATI DAIMARY AND 3 ORS.	MR. R GOSWAMI MS D DEKA MS. P BORTHAKUR	

	WITH MACApp./2461/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SMTI ARATI DAIMARY AND 3 ORS		
26	I.A.(Civil)/3357/2019 in MACApp./6473/2019	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. DIPIKA DAS AND 5 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR D BHUYAN	MR. K SARMA MR. D DAS MR. B J TALUKDAR
	WITH MACApp./6473/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. DIPIKA DAS AND 5 ORS		
27	I.A.(Civil)/3768/2019 in MACApp./9139/2019	MD. SAMSUL HOQUE Versus MD. ABDUL HASIM AND ANR	MR. M TALUKDAR MR. A SHAKIL	
	WITH MACApp./9139/2019 (Filing Number)	MD. SAMSUL HOQUE Versus MD. ABDUL HASIM AND ANR		
28	CO/3/2020 WITH LCR in MFA/257/2019	NEW INDIA ASSURANCE COMPANY LTD Versus LALCHAND ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/257/2019	LALCHAND ALI Versus REGIONAL MANAGER and ANR	MR.N BARUA MR.S DAS MS.R T DAS MR.H GOGOI MS.D BARUA	MS.P DAS(R-1) MS.T DEKA(R-1)
29	FAO/7/2020	SRI GAUTAM CHAUDHURY Versus SUMENDRANATH SHARMA	MR. A SATTAR MR G CHOUDHURY MS. S KAUSHIK	MR H K SARMA FOR CAVEATOR
	WITH I.A.(Civil)/338/2020 in FAO/7/2020	SRI GAUTAM CHAUDHURY Versus SUMENDRANATH SHARMA	MR. A SATTAR MR G CHOUDHURY MS. S KAUSHIK	MR H K SARMA FOR CAVEATOR
30	I.A.(Civil)/1498/2020 WITH LCR in MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	
	WITH MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	MR H ALI MR D PEGU MR. R KONWAR
31	I.A.(Civil)/1735/2020 in FAO/809/2020	SRI DAYAL CHANDRA DAS Versus BODOLAND TERRITORIAL COUNCIL	MR. N DHAR MS. S DASGUPTA MR F HAQUE MR A HUSSAIN	SC, BTC
	WITH FAO/809/2020 (Filing Number)	SRI DAYAL CHANDRA DAS Versus BODOLAND TERRITORIAL COUNCIL		
32	I.A.(Civil)/2120/2020 WITH LCR in FAO/5/2015	SRI JAI RAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI	
	WITH FAO/5/2015	SRI JAI RAJ BIKRAM SINGH Versus SRI JAGJEET SINGH CHETRY	MR.G N SAHEWALLA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MR. B M CHOUDHURY MR.S SARMA MR. S D PURKAYASTHA MR.T K BHUYAN MR. U CHOUDHURY MR.J DEKA

	WITH I.A.(Civil)/2121/2020 in FAO/5/2015	JAI RAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI	
33	MACApp./6/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus BIJOY DAS AND 2 ORS.	MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT MR H BHAGAWATI	MR. M TALUKDAR MR. A SHAKIL
	WITH I.A.(Civil)/31/2022 in MACApp./6/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus BIJOY DAS AND 2 ORS.	MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT MR H BHAGAWATI	
34	MACApp./7/2022	THE IFFKO -TOKIO GENERAL INSURANCE COMPANY LTD. Versus MISS JULY RABHA AND 4 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
35	MACApp./15/2022	SAHIMA BASUMATARY @ SOHIMA RAMCHIARY AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR N BARMAN	MR. R GOSWAMI MS. P BORTHAKUR
36	MACApp./33/2022	UNITED INDIA INSURANCE CO. LTD Versus SRI BIREN BORAH and 2 ORS	MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.P J SAIKIA (R-1) MR.A K GUPTA(R-1)
37	MFA/54/2022 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. Versus HAREKRISHNA DAS AND ANR.	MR. S DUTTA MS. M CHOUDHURY MS C BORAH	MRS. S ROY
38	MFA/58/2022 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. Versus MD. ABDUL MALEK AND ANR. B	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. K BHATTACHARJEE MS B TALUKDAR MS B TALUKDAR MS. A BARMAN (R1) MR. S KHAN (R1)
39	MFA/64/2022 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus HAMEDA KHATUN AND 8 ORS	MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA MR. S K GHOSH (R-1 TO 8) MR G ALAM (R-1 TO 8) MR. H ROHMAN (R-1 TO 8)
	WITH I.A.(Civil)/1385/2022 in MFA/64/2022	ORIENTAL INSURANCE COMPANY LTD. Versus HAMEDA KHATUN AND 8 ORS	MS. C MOZUMDAR MR. S P SHARMA MRS. RITA DAS MOZUMDAR	MR. S K GHOSH (R-1 TO 8) MR G ALAM (R-1 TO 8) MR. H ROHMAN (R-1 TO 8)
40	MACApp./78/2022	LAXMI DAS Versus MD. JAHIDUL ISLAM AND 2 ORS	MR. R GOSWAMI MS A DAS	MRS. S ROY (R-3)
41	MFA/83/2022 WITH LCR	UNION OF INDIA Versus SMTI LOTIKA RAJBONGSHI and 7 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS. K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DEY	MR.M TALUKDAR(R-1, 2 & 3) MR. M K NATH MR. M K NATH MR.R MAZUMDAR(R-4(ii)) MS.D KALITA(R-1, 2 & 3)
42	MACApp./85/2022	AKHAY NATH Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A BHATTACHARYYA	MR. M DUTTA MR J MAHANTA
43	I.A.(Civil)/2751/2022 WITH LCR in MACApp./493/2018	LALBHANU NESSA AND 5 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD AND 3 ORS.	MS A BORA MR. S C BISWAS MR. P S BISWAS	MS. N MODI MR S DUTTA MR. C SHARMA

WITH
MACApp./493/2018

UNITED INDIA INSURANCE CO. LTD
Versus
LALBHANU NESSA AND 8 ORS

MR S DUTTA
MS. N MODI
MR. C SHARMA

MR. S C BISWAS (R3)
MR. K K BHATTA (r-7)
MR. R SARMA (R7)
MS J BORAH (R3)
MS JONA TALUKDAR (r-7)
MR. P S BISWAS (R3)
MS R DEVI (r-7)
MS R SAHA (r-1,2)
MR. H BURAGOHAIN (r-1,2)
MR. SIDHANT DUTTA

WITH
CO/44/2022
in MACApp./493/2018

LALBHANU NESSA AND ANR,
Versus
UNITED INDIA INSURANCE COMPANY
LTD. AND 5 ORS.

MR. B J MUKHERJEE
MS R SAHA

MS. N MODI
MR. S DUTTA

44 I.A.(Civil)/3136/2022
in MACApp./335/2022

CHAMIRAN NESSA AND 2 ORS.
Versus
NATIONAL INSURANCE COMPANY LTD.
AND 4 ORS.

MR. M KHAN
MR. A BURAGOHAIN
MR A K DAS

MS. R D MOZUMDAR

WITH
MACApp./335/2022

NATIONAL INSURANCE COMPANY LTD.
Versus
CHAMIRAN NESSA AND 6 ORS.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

MR. M KHAN
MR. A BURAGOHAIN
MR A K DAS

STAY MATTERS

45 CRP(IO)/389/2018

ABDUL MONNAF AHMED
Versus
ABU BAKKAR SHEIKH AND 10 ORS

MR A RAHMAN

GA, ASSAM (R- 4)
MR. S A AHMED[R1,R2(A)-
R2(D), R3(B)-R3(E)]
MR. R A CHOUDHURY
[R1,R2(A)-R2(D), R3(B)-
R3(E)]
MR. S A AHMED[R1,R2(A)-
R2(D), R3(B)-R3(E)]

46 CRP(IO)/80/2021
WITH LCR

KAILASH CHANDRA SARMA
Versus
RUMAMONI DAS

MR. S P ROY
MD S HAQUE
MR A K SHARMA

MR. S SHARMA
MS G M THAKUR

47 CRP(IO)/38/2022

MD. ABBASH ALI AND 7 ORS
Versus

MS. R CHOUDHURY
MR N RAHMAN

MR. B SHARMA
MR. H DAS
K KHEMKA

48 CRP(IO)/63/2022

SYED JAMIR ALI AND 10 ORS
Versus

MD M S ALI

MR. R BARUAH
MR. A IKBAL

49 CRP(IO)/84/2022

SHAHADAT ALI AND 2 ORS
Versus
MD. SIDDIQUE ALI AND 22 ORS

MR Z MUKIT
MR. A SATTAR
G IMTIAZ

MR G RAHUL (R-23)
MR. D J KAPIL (R-23)

50 CRP(IO)/198/2022

GYASUDDIN AHMED
Versus
NIZAMUDDIN AHMED

MR. P J SAIKIA, SR. ADV
MR. A K GUPTA
MR K J SAIKIA

MR K KHANNA
MS M DAS

=====

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

-

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
4)	MR. N J GOGOI	19-10-2022	To	19-11-2022
5)	MR. O P BHATI	20-10-2022	To	12-11-2022
6)	MR M Z AHMED	20-10-2022	To	31-10-2022
7)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
8)	MD. A J ATIA	31-10-2022	To	10-11-2022
9)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
10)	MR. A CHAMUAH	06-11-2022	To	19-11-2022